

ORISSA HIGH COURT

FILING REPORT AS ON :31/10/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-BLAPL/33700/2025	SRIKANTA ROUT @ KALIA VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	KHAIRA /272 /2025 () //	AOR20220001558C202500208
2	D-BLAPL/33711/2025	BAPUN @ PRASANNA DAS VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	TALCHER TOWN /617 /2025 () //	
3	D-BLAPL/33713/2025	PARSHURAM MALLIK VS STATE OF ODISHA	DEBASIS BISWAL VS	NISCHINTAKOILI /177 /2025 () //	
4	D-BLAPL/33718/2025	SISIR @ SISIRA BHOI @ LAMBHU VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	DHENKANAL TOWN /213 /2024 () //	
5	D-BLAPL/33719/2025	GHANASHYAM SAHU VS STATE OF ODISHA	AMIT PRASAD BOSE VS	KUNDHEIGOLA /292 /2024 () //	
6	D-BLAPL/33722/2025 BLAPL/11475/2025	MD. RAGIB VS STATE OF ODISHA	ANITA SAHOO VS	/ /0 SPECIAL JUDGE, CUTTACK(Cuttack) 2(A)CC/0000070/2025	
7	D-BLAPL/33723/2025	KATU @ JAGA DEHURY VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	MAHABIROD /221 /2024 () //	AOR2025000001C202500069
8	D-BLAPL/33730/2025	BISHESHWAR SOY @ BISESHAR VS STATE OF ODISHA	SARADA PRASAD DASH VS	MOHULDIHA /71 /2024 () //	
9	D-BLAPL/33731/2025	BAGULU @ AJU MAHAKUD @ MUNDA VS STATE OF ODISHA	PARTHA SARATHI DAS VS	KEONJHAR TOWN /575 /2025 () //	AOD20240000364C202500201
10	D-BLAPL/33733/2025	SHANKAR @ BALIA NAIK VS STATE OF ODISHA	BHABANI SANKAR DAS VS	BARAMBA /115 /2025 () //	
11	D-BLAPL/33738/2025	SAMIT MAHALING @ MAHALINGA VS STATE OF ODISHA	TRILOCHAN NANDA VS	MANAMUNDA /4 /2024 () //	

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12	D-BLAPL/33741/2025	SANTOSH MAHATO @ MOHANTA VS STATE OF ODISHA	HEMANTA KUMAR MOHANTA VS	BHANJPUR /246 /2025 () //	
13	D-BLAPL/33745/2025	AJAY DIGAL VS STATE OF ODISHA	SAROJ KUMAR PADHI VS	/ /0 () //	
14	D-BLAPL/33747/2025	JAGANNATH NAIK VS STATE OF ODISHA	SARAT KUMAR JENA VS	/ /0 () //	
15	D-BLAPL/33748/2025	SURIA @ SURESH BARAL VS STATE OF ODISHA	OM PRAKASH SARAN VS	DHENKANAL SADAR /803 /2025 () //	AOR20220000371C202500168
16	D-BLAPL/33749/2025	AJIT MUNDA VS STATE OF ODISHA	RAMANI KANTA PATTANAİK VS	SECTOR-7 /211 /2025 () //	
17	D-BLAPL/33753/2025	PAPU MALIK VS STATE OF ODISHA	DALIRANI BEHURAY VS	SORO /332 /2025 () //	
18	D-BLAPL/33756/2025	LABANIDHAR URMA VS STATE OF ODISHA	JAGABANDHU SAHU VS	BHATILI /207 /2025 () //	AOR20220001487C202500092
19	D-BLAPL/33758/2025	MRUTUNJAYA MAHANTA VS STATE OF ODISHA	SUSIL KUMAR PATTNAIK VS	KEONJHAR TOWN /717 /2025 () //	
20	D-BLAPL/33759/2025	SUJIT SAHU VS STATE OF ODISHA	SUSANTA KUMAR SAHU VS	ATTABIRA /182 /2025 () //	
21	D-BLAPL/33760/2025	SUKU SABAR VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	PADMAPUR /33 /2025 () //	AOR20220001631C202500298
22	D-BLAPL/33761/2025	PRAHALLAD PARIDA @ PAHALI VS STATE OF ODISHA	SAMARESH PATTANAİK VS	KUJANGA /353 /2025 () //	
23	D-BLAPL/33763/2025	SATYA RANJAN SWAIN	BIBHU PRASAD DAS	KHARABEL NAGAR P.S. /35 /2025	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/33764/2025	RAJU NAG	MANGU NANDY	MALKANGIRI /511 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/33769/2025	RAMAKANTA BISWAL	PUSPAMITRA MOHAPATRA	KOREI /187 /2020	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/33770/2025	AJIT KUMAR PATTNAIK	JAYADEBA BEHERA	HARICHANDANPUR /120 /2025	AOD20240000366C202500004
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/33776/2025	PINKU @ GOBIND CHANDRA NAYAK	RABINDRA KUMAR PATNAIK	ASKA /347 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/33786/2025	CHOTU @ MIRZA ISHAM BAIG	PRASANTA KUMAR NANDA	LAXMISAGAR P.S. /118 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/33790/2025	DUBAI @ RABINDRA NAYAK	SATYA RANJAN MULIA	BASTA /212 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/33794/2025	BUDU GOLARI @ RAJA KHILLA	JUGALA KISHORE PANDA	ORKEL /54 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/33796/2025	KADAGALA BHASKAR RAO @ BASA @K. BHASKAR	SUBBARTHAN SANKAR RAY (2)	KASINAGAR /160 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/33798/2025	SANJAY KUMAR DIGAL	AMITAV TRIPATHY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/33800/2025	BADAL BEHERA	SURYAKANTA DWIBEDI	ITAMATI /91 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/33805/2025	PRUTHWIRAJ TRIPATHY	BIJAY KUMAR BEHERA	TOMANDO /36 /2025	AOR20220001736C202500101
		VS	VS	()	

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35	D-BLAPL/33809/2025	STATE OF ODISHA MRUTUNJAYA MALLICK @ MRUTYUNJAYA MALLICK	SK. ZAFARULLA	// AGARAPADA /63 /2017	
		VS	VS	()	
36	D-BLAPL/33810/2025	STATE OF ODISHA KHETRABASI JENA @ KHETRABASI	KALIA JENA JYOTIRMAYA SAHOO	// DHARAKOT PS /326 /2025	
		VS	VS	()	
37	D-BLAPL/33811/2025	STATE OF ODISHA BIBHU SAHU @ BHIBI SAHU	ANIRUDHA DAS	// PUINTALA /292 /2025	
		VS	VS	()	
38	D-BLAPL/33812/2025	STATE OF ODISHA SUNIL SAHU	JUGALA KISHORE PANDA	// GOLANTHARA (BERHAMPUR) /459 /2025	
		VS	VS	()	
39	D-BLAPL/33815/2025	STATE OF ODISHA MALICK BATSHA S.	MOHAN BAG	// //	AOR20240000323C202500023
		VS	VS	()	
40	D-BLAPL/33817/2025	STATE OF ODISHA BIDYADHAR SAHU	PRASHANTA KUMAR NAYAK	// //	AOD20240000333C202500096
		VS	VS	()	
41	D-BLAPL/33819/2025	STATE OF ODISHA AKHILA SWAIN	SUJIT KUMAR PATTNAIK	// CHATRAPUR /405 /2025	
		VS	VS	()	
42	D-BLAPL/33822/2025	STATE OF ODISHA PADAMAN MANDINGA @ PADMAN MANDINGA	JAJATI KESHARI KHUNTIA	// LAXMIPUR /104 /2025	
		VS	VS	()	
43	D-BLAPL/33831/2025	STATE OF ODISHA PRAKASH BEHERA	SAROJ KUMAR PADHI	// PIPLI /465 /2025	
		VS	VS	()	
44	D-BLAPL/33833/2025	STATE OF ODISHA SANKAR HARIJAN	JNYANANANDA PANDA	// LANJIGARH /90 /2025	
		VS	VS	()	
45	D-BLAPL/33837/2025	STATE OF ODISHA SISAN BISWAL	RASHMI RANJAN MISHRA	// / 0	
		VS	VS	()	
		STATE OF ODISHA		//	

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46	D-BLAPL/33839/2025	AKASH BEHERA VS STATE OF ODISHA	BHARAT BHUSAN ROUSTRAY VS	ANGUL TOWN /763 /2025 () //	
47	D-BLAPL/33842/2025	LOKANATH NAG VS STATE OF ODISHA (OPID)	RASHMI RANJAN MISHRA VS	S.P.(CID-CRL),CUTTACK /5 /2025 () //	
48	D-BLAPL/33852/2025	BRAJESH MEHER VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	KANTAMAL /192 /2025 () //	AOD20240000242C202500260
49	D-BLAPL/33858/2025	SEBATI NAIK VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	PURUNAKATAK /94 /2012 () //	
50	D-BLAPL/33859/2025	SIBA CHARAN MAJHI VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	MAHANGA /278 /2025 () //	
51	D-BLAPL/33862/2025	BANITA NAIK VS STATE OF ODISHA	HEMANTA KUMAR MUND VS	RENGALI /186 /2025 () //	
52	D-BLAPL/33865/2025	T. ABHIMANYU DORA VS STATE OF ODISHA	JAYARAM MALLICK VS	S.P.(CID-CRL),CUTTACK /7 /2025 () //	
53	D-BLAPL/33866/2025	PRIYADARSANI SAMAL @ PRIYADARSINI SAMAL VS STATE OF ODISHA	JAYARAM MALLICK VS	S.P.(CID-CRL),CUTTACK /7 /2025 () //	
54	D-BLAPL/33867/2025	FIROJ NAG VS STATE OF ODISHA	SURYAKANTA DASH VS	JEYPORE SADAR /91 /2025 () //	
55	D-BLAPL/33869/2025	SANJEEB KUMAR PRADHAN @ SANJIB VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	BOUDH /196 /2024 () //	
56	D-BLAPL/33872/2025	LOKANATH SAHOO VS STATE OF ODISHA	JAYARAM MALLICK VS	S.P.(CID-CRL),CUTTACK /7 /2025 () //	
57	D-BLAPL/33878/2025	SRIKANTA MAHARANA	JAYARAM MALLICK	S.P.(CID-CRL),CUTTACK /7 /2025	

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		VS	VS	()	
		STATE OF ODISHA		//	
58	D-BLAPL/33879/2025	MUNA MOHANTY	JAYARAM MALLICK	S.P.(CID-CRL),CUTTACK /7 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
59	D-BLAPL/33881/2025	NARENDRA NARI SARA @ NARENDRA SARA	JAJATI KESHARI KHUNTIA	POTTANGI /128 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
60	D-BLAPL/33882/2025	DEBASISH KUMAR SAHU	PRANAB KUMAR DAS	MALKANGIRI /176 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
61	D-BLAPL/33894/2025	SISIR PRADHAN	Rakesh Kumar Das	//	AOR20220001298C202500030
		VS	VS	()	
		STATE OF ODISHA		//	
62	D-CMAPL/45111/2025	TRILOCHAN SAMAL	SANJIB MOHANTY	//	
		VS	VS	()	
		ORISSA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY, KHURDA		//	
63	D-CMAPL/45136/2025	YES BANK LIMITED	RANJAN KUMAR ROUT	//	AOR20230000872C202500093
		VS	VS	()	
		DEPUTY COMMISSIONER OF POLICE		//	
64	D-CMP/45047/2025	AKSHAYA KUMAR SAHOO	GAJENDRANATH ROUT	//	AOR20220004106C202500158
		VS	VS	()	
		SANTANU KUMAR SAHOO		//	
65	D-CMP/45059/2025	BIMAL LOCHAN PATTANAYAK	JUDHISTHIR SAHOO	//	AOD20220003315C202500072
		VS	VS	()	
		JAYA KRUSHNA PATTANAYAK		//	
66	D-CMP/45076/2025	EKADASHI MALLIK	BHARATI DASH	//	
		VS	VS	()	
		SASHI BASTIA		//	
67	D-CMP/45099/2025	SUVA BAGARTI	RAMA CHANDRA RATH	//	
		VS	VS	()	
		JOGESH CHANDRA MEHER		//	
68	D-CMP/45105/2025	SHASHI BHUSAN NAIK	NRUSINGH CHARAN ROUT	//	
		VS	VS	()	

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		JASHOBANTA THAKUR @ YASHOBANTA THAKUR		//	
69	D-CMP/45132/2025	PUSPALATA BEHERA	PRNOY MOHANTY	//	
		VS	VS	0	
		DINABANDHU BEHERA		//	
70	D-CMP/45188/2025	RAKESH SINGH	RASHMIKANTA MAHALIK	//	
		VS	VS	0	
		KIRAN KUMARI SINGH		//	
71	D-CMP/45227/2025	MANMAYA TILAK MOHAPATRA	SATYA NARAYAN MISHRA 4	//	
		VS	VS	0	
		KANAKALATA BEHERA @ SAHU		//	
72	D-CMP/45269/2025	JAYASHREE SAHU	AMIT PRASAD BOSE	//	
		VS	VS	0	
		GANESH SAHU		//	
73	D-CONTC/45055/2025	KRUPASINDHU PADHI	ADV.	//	
		VS	VS	0	
		ANU GARG,IAS		//	
74	D-CONTC/45062/2025	PRADIP KUMAR SARAF	SUSHREE SANGITA PASAYAT	//	
		VS	VS	0	
		SALINI PANDIT,IAS		//	
75	D-CONTC/45066/2025	MANORANJAN PATRA	ADV.	//	
		VS	VS	0	
		MALATI TUDU,BEO,SULIAPADA,MAYURBHANJ		//	
76	D-CONTC/45074/2025	SASMITA SAHU	ADV.	//	
		VS	VS	0	
		CHANCHALA RANA,IAS		//	
77	D-CONTC/45075/2025	RASI DEHURI	ADV.	//	
		VS	VS	0	
		NISHIKANTA MISHRA,TREASURY OFFICER,STATE PENSION TREASURY,BSBR,KHURDA		//	
78	D-CONTC/45078/2025	APPASAHEB SUNIL BUDHAVALA	ADV.	//	
		VS	VS	0	
		ANKIT KUMAR VERMA,IPS		//	
79	D-CONTC/45080/2025	AJIT KUMAR MISHRA	ADV.	//	
		VS	VS	0	
		N.THIRUMALA NAIK,IAS		//	

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80	D-CONTC/45082/2025	LAXMIDHAR MOHANTY VS ARVIND AGARWAL,IAS	ADV. VS	// 0 //	
81	D-CONTC/45085/2025	PRAMOD KUMAR PADHI VS SATYABRATA SAHOO,IAS	ADV. VS	// 0 //	
82	D-CONTC/45088/2025	PABITRA KUMBHAR VS NRUPARAJ SAHU,OAS	ADV. VS	// 0 //	
83	D-CONTC/45100/2025	SUPRAVA PRADHAN VS KIRANDEEP KAUR SAHOTA,COMMISSIONER CUTTACK MUNICIPAL CORPORATION,CUTTACK	ADV. VS	// 0 //	
84	D-CONTC/45104/2025	KAMALA GOUDA VS MANSI NIMBHAL,MD,DIRECTOR,ODISHA LIFT IRRIGATION CORPORATION,BBSR,KHORDHA	ADV. VS	// 0 //	
85	D-CONTC/45129/2025	BISWARANJAN MOHANTY VS SIDDHARTHA DAS, REGISTRAR OF COOPERATIVE SOCIETIES, ODISHA	KAJAL SAHOO VS	// 0 //	AOR20220001613C202500034
86	D-CONTC/45135/2025	LAXMIPRIYA DALAI VS DIBAKAR DALAI	ADV. VS	// 0 //	
87	D-CONTC/45137/2025	BINAY RANJAN SAHOO VS GIRISH S.N,IAS	ADV. VS	// 0 //	
88	D-CONTC/45140/2025	MRUNMAYA ROUTRAY VS GIRISH S.N,IAS	ADV. VS	// 0 //	
89	D-CONTC/45160/2025	SARAT KUMAR MISHRA VS BASANTI PANDA	ADV. VS	// 0 //	
90	D-CONTC/45163/2025	LAXMIDHAR DASH VS AJAY KUMAR PATRA,DEO	ADV. VS	// 0 //	
91	D-CONTC/45165/2025	ARUN KUMAR BARIK	ARUPANANDA GOSWAMY	//	

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		VS	VS	()	
92	D-CONTC/45211/2025	AMBER KUMAR KAR,IAS SUDHAMAYEE DEHURY	RABINARAYAN MISHRA	//	
		VS	VS	()	
93	D-CONTC/45218/2025	DHIRENDRA KERKERA,DIRECTOR OF SECONDARY EDUCATION,BBSR,KHURDA PRAKASH KUMAR MALIK	ADYASIDHI MISHRA	//	
		VS	VS	()	
94	D-CONTC/45228/2025	Y.B.KHURANIA,IPS PRASANTA KUMAR SAHOO	KABIRAJ SAHOO	//	
		VS	VS	()	
95	D-CONTC/45255/2025	SANJAY KUMAR SINGH,PRINCIPAL SECRETARY -CUM-CHAIRMAN,DEPT OF INDUSTRIES,BBSR,KHURDA KIRTAN BIHARI MOHANTA	LAXMIKANTA TRIPATHY	//	
		VS	VS	()	
96	D-CONTC/45263/2025	GUHA POONAM TAPAS KUMAR,IAS SATYABRATA PRADHAN	ADV.	//	
		VS	VS	()	
97	D-CRLA/33707/2025	BIJAYA KUMAR PRUSTY,DIRECTOR,G.A.DEPT,BBSR,KHURDA TEKCHAND ROHIDAS	BYOMOKESH SAHOO	//	MAHULPALI /131 /2018
		VS	VS	()	
98	D-CRLA/33709/2025	STATE OF ODISHA ASIT BEHERA	PRAFULLA CHANDRA ACHARYA	//	BAISINGA /395 /2024
		VS	VS	()	
99	D-CRLA/33750/2025	STATE OF ODISHA B.KRISHNA REDDY	BISWAJIT MOHANTY	//	RAMBHA (KHALLIKOTE) /302 /2021
		VS	VS	()	
100	D-CRLA/33751/2025	STATE OF ODISHA PRAKASH JENA @ DORA	RAMANI KANTA PATTANAIK	//	BARI RAMCHANDRAPUR /396 /2024
		VS	VS	()	
101	D-CRLA/33793/2025	STATE OF ODISHA CHEMA @ RAMAKANTA SAHU	AMLAN MOHANTY	//	DHARMASALA /375 /2021
		VS	VS	()	
102	D-CRLA/33840/2025	STATE OF ODISHA SANJAY SAHU @ JITENDRIYA	AKSHAYA KUMAR SAHOO	//	BARKOTE /168 /2017
		VS	VS	()	

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103	D-CRLMA/33732/2025	STATE OF ODISHA SURESH CHANDRA SAHU @ SURESH SAHU VS	JUDHISTHIR SAHOO VS	// TARASINGI /376 /2024 ()	AOD20220003315C202500073
104	D-CRLMA/33885/2025	STATE OF ODISHA VIKASH KUMAR @ NAGAD OJHA VS	SOUMYA RANJAN DAS VS	// ROURKELA CYBER P.S. /8 /2022 ()	
105	D-CRLMC/33705/2025	STATE OF ODISHA SANTOSH KUMAR SAHOO VS	BASANTA KUMAR BARIK VS	// / /0 ()	
106	D-CRLMC/33710/2025	NIBEDITA KHILAR MANGULI NAYAK @ MANGU VS	BIJAYA KUMAR NAYAK (3) VS	// NAYAGARH /352 /2006 ()	AOR20230000709C202500046
107	D-CRLMC/33712/2025	STATE OF ODISHA SAMPADA @ RUDRA ROUT VS	PURNA CHANDRA DAS VS	// BALUGAON P.S. /151 /2022 ()	
108	D-CRLMC/33715/2025	STATE OF ODISHA BISWANATH SAMAL VS	PRATYASISH MOHANTY VS	// / /0 ()	
109	D-CRLMC/33716/2025	STATE OF ODISHA PRATAP CHANDRA SAHOO VS	ANUP KUMAR MOHAPATRA VS	// / /0 ()	
110	D-CRLMC/33717/2025	NANDAKISHORE JENA BAPI DALABEHERA @ BALI PRADHAN VS	SIDHARTHA MISHRA VS	// INFOCITY PS /31 /2025 ()	
111	D-CRLMC/33735/2025	STATE OF ODISHA SANTOSH KU NAYAK VS	JAYAKRISHNA MOHAPATRA VS	// JUNAGARH /361 /2025 ()	
112	D-CRLMC/33737/2025	STATE OF ODISHA BUTU @ SUBRAT KUMAR SAHOO VS	BISWARANJAN DALAI VS	// KUJANGA /87 /2025 ()	AOR20220003722C202500232
113	D-CRLMC/33742/2025	STATE OF ODISHA CHINTU @ MANOJ KUMAR SAHOO VS	BISWARANJAN DALAI VS	// KUJANGA /87 /2025 ()	AOR20220003722C202500233
		STATE OF ODISHA		//	

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114	D-CRLMC/33743/2025	SK. TASLIM VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	PIPLI /332 /2016 () //	
115	D-CRLMC/33744/2025	BANSIDHAR PRADHAN VS STATE OF ODISHA	AMIT PRASAD BOSE VS	//0 () //	
116	D-CRLMC/33746/2025	APU @ RAKESH KUMAR DAS VS STATE OF ODISHA	KULDEEP MOHANTY VS	BALASORE TOWN /343 /2011 () //	AOD20240000012C202500254
117	D-CRLMC/33752/2025	ANISHA MITRA VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	//0 () //	
118	D-CRLMC/33754/2025	PRABIN KUMAR BOHIDAR VS STATE OF ODISHA	JAGABANDHU SAHU VS	BOLANGIR TOWN /484 /2025 () //	AOR20220001487C202500091
119	D-CRLMC/33755/2025	SANGRAM KESHARI SINGH VS STATE OF ODISHA	CHIRANJIB ROUT VS	ANGUL TOWN /552 /2021 () //	
120	D-CRLMC/33757/2025	PRADEEP KUMAR DAS VS STATE OF ODISHA	AMITAV TRIPATHY VS	KHANDAGIRI P.S. /304 /2024 () //	
121	D-CRLMC/33767/2025	JERUPOTHULA VIJAYBABU@J. VIJAY BABU VS STATE OF ODISHA	MANGU NANDY VS	M.V.79 /60 /2024 () //	
122	D-CRLMC/33771/2025	KISAN BHOI@CHANDU VS STATE OF ODISHA	SITIKANT MISHRA VS	BIRIDI PS /120 /2025 () //	
123	D-CRLMC/33773/2025	AMRIT KHORA @ AMRIT KHARA VS STATE OF ODISHA	PRADIPTA BEURA VS	POTTANGI /49 /2025 () //	AOD20220004020C202500062
124	D-CRLMC/33777/2025	BASUMATI BISWAL @ BASUMANI BISWAL VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	BRAHMAGIRI /193 /2017 () //	
125	D-CRLMC/33785/2025	TULU BHOI	BIJAY KUMAR BEHERA	MANCHESWAR P.S. /51 /2018	AOR20220001736C202500100

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		VS	VS	()	
		STATE OF ODISHA		//	
126	D-CRLMC/33791/2025	PUSPARANI MOHARANA @ MAHARANA	GYANA RANJAN DHAL	NAYAPALLI P.S. /81 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
127	D-CRLMC/33807/2025	ANANDA SAHOO	AKSHAYA KUMAR SAHOO	NARASINGHPUR /105 /2005	
		VS	VS	()	
		STATE OF ODISHA		//	
128	D-CRLMC/33816/2025	SUKUMAR CHANDRA PATRA	DURGA PRASAD DHAL	BASTA /88 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
129	D-CRLMC/33820/2025	SOHEL ALLI@SOHAIL ALI	SURYAKANTA DWIBEDI	BOLANGIR TOWN /409 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
130	D-CRLMC/33841/2025	DIPAK KARMI	AMITAV TRIPATHY	KANTAMAL /226 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
131	D-CRLMC/33844/2025	BAPINA SAHOO	SNEHASISH BEHERA	MALGODOWN /28 /2011	
		VS	VS	()	
		STATE OF ODISHA		//	
132	D-CRLMC/33845/2025	CHATURBHUJA DEHURY	AMITAV TRIPATHY	KANTAMAL /233 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
133	D-CRLMC/33848/2025	MANGULU PRADAHAN	AKSHAYA KUMAR SAHOO	KUNDHEIGOLA /156 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
134	D-CRLMC/33849/2025	SAROJ DAS	RATNAKAR SAMANTASINGHAR	MAHILA P.S.(BBSR) /173 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
135	D-CRLMC/33850/2025	ABINASH PRADHAN	JITU SAHOO	MANGALA BAG /157 /2015	
		VS	VS	()	
		STATE OF ODISHA		//	
136	D-CRLMC/33860/2025	PINTU @ RANJAN ROUT	SATYABRATA DASH	PARADEEP LOCK /148 /2017	
		VS	VS	()	

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137	D-CRLMC/33861/2025	STATE OF ODISHA IMRAN KHAN VS	SATYA NARAYAN MISHRA 4 VS	// PATKURA /400 /2021 ()	
138	D-CRLMC/33863/2025	STATE OF ODISHA UPENDRA DIP VS	AVIJIT PATNAIK VS	// SAMBALPUR VIGILANCE /29 /2007 ()	AOD20240000363C202500033
139	D-CRLMC/33870/2025	STATE OF ODISHA(VIG.) JAHANGIR KHAN VS	RABINDRA NATH PRUSTY VS	// LAKHANPUR /71 /2008 ()	
140	D-CRLMC/33877/2025	STATE OF ODISHA SANJIT KUMAR BEHERA VS	ALOK KUMAR MOHAPATRA VS	// GOSANINUAGAM /141 /2020 ()	
141	D-CRLMC/33883/2025	DIRECTORATE OF ENFORCEMENT, BBSR SHAKTI SHANKAR PATRA VS		// INFOCITY PS /53 /2025 ()	
142	D-CRLMC/33886/2025	STATE OF ODISHA MD. JAFAR KADRIYA VS	ALOK KUMAR MOHAPATRA VS	// GOSANINUAGAM /141 /2020 ()	
143	D-CRLMC/33893/2025	DIRECTORATE OF ENFORCEMENT, BBSR DIPU NAHAK VS	ALOK KUMAR MOHAPATRA VS	// GOSANINUAGAM /141 /2020 ()	
144	D-CRLMP/33768/2025	DIRECTORATE OF ENFORCEMENT, BBSR MANOJ BISWAL VS		// BRUNDABAN ROUT / /0 ()	
145	D-CRLMP/33774/2025	STATE OF ODISHA SUNIL @ SARAT @ BABU @ SABYASACHI PANDA VS	MRUGANKA MAULI PATNAIK VS	// / /0 ()	
146	D-CRLMP/33780/2025	STATE OF ODISHA PRANESWAR SAHOO VS	SAROJ KUMAR DASH VS	// / /0 ()	
147	D-CRLMP/33792/2025	STATE OF ODISHA GYANENDRA DAS ADHIKARI VS	RITA SINGH VS	// / /0 ()	
		MAMATA DAS		//	

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148	D-CRLMP/33804/2025	DINDAYAL AGARWAL VS STATE OF ODISHA	RUCHI RAJGARHIA VS	/ / 0 () //	
149	D-CRLMP/33832/2025	SOURAV KUMAR SAHOO VS STATE OF ODISHA	SMRUTI RANJAN RAO VS	/ / 0 () //	
150	D-CRLMP/33835/2025	RUTUPARNA GARU VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	/ / 0 () //	
151	D-CRLMP/33855/2025	SABITA MANDAL VS STATE OF ODISHA	RASHMI RANJAN MISHRA VS	/ / 0 () //	
152	D-CRLMP/33874/2025	BIKRAM KHATUA VS SASMITA SWAIN	RABINDRA NATH PRUSTY VS	/ / 0 () //	
153	D-CRLMP/33887/2025	UPEN MARANDI VS ARATIMANI TUDU	SWARUO KUMAR PATNAIK VS	/ / 0 () //	
154	D-CRLMP/33889/2025	SUMITRA SAHOO VS STATE OF ODISHA	DEBASIS SAHOO VS	/ / 0 () //	
155	D-CRLMP/33890/2025	BISWAMAITRI NAYAK VS DIPTIMAYEE BEHURA	KIRAN ROUT VS	/ / 0 () //	
156	D-CRLREV/33795/2025	ASISH KUMAR PRUSTY VS STATE OF ODISHA	BISWORANJAN SWAIN VS	MANGALA BAG /202 /2024 () //	
157	D-CRLREV/33797/2025	DUSMANT DEHURY VS STATE OF ODISHA	PRADIPTA BEURA VS	/ / () //	AOD20220004020C202500063
158	D-CRLREV/33821/2025	SUSHIL KUMAR SAHOO @ GANESH VS ADDL. D.C.P.-CUM-EXECUTIVE MAGISTRATE, BBSR	PRONOY MOHANTY VS	NANDANKANAN /54 /2025 () //	
159	D-CRLREV/33825/2025	SUCHITRA SAHOO	DIPTIREKHA NANDA	KHURDA MODEL /84 /2024	

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		VS	VS	()	
		STATE OF ODISHA		//	
160	D-CRLREV/33868/2025	JAGANNATH PARIDA	JYOTIRMAYA SAHOO	ASKA /621 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
161	D-CRLREV/33880/2025	TRILOCHAN PARIDA	MANAS KUMAR CHAND	KENDRAPARA SADAR /214 /2020	
		VS	VS	()	
		STATE OF ODISHA		//	
162	D-CRLREV/33892/2025	SUSHIL JAGAT	DHIRENDRA KUMAR MOHAPATRA	BHASMA /66 /2003	
		VS	VS	()	
		STATE OF ODISHA		//	
163	D-CRP/45119/2025	MALAYABANTA JENA	BRAHMANANDA TRIPATHY	//	
		VS	VS	()	
		SANJUKTA CHAMPATI		//	
164	D-EXP/45190/2025	PATITAPABAN ACHARYA	BIDESH RANJAN BEHERA	//	
		VS	VS	()	
		TAHASILDAR, BBSR		//	
165	D-EXP/45199/2025	PATITAPABAN ACHARYA	BIDESH RANJAN BEHERA	//	
		VS	VS	()	
		TAHASILDAR, BBSR		//	
166	D-FAO/45058/2025	SAROJ KUMAR SWAIN	PRADEEP KUMAR MISHRA	//	
		VS	VS	()	
		UNION OF INDIA		//	
167	D-FAO/45146/2025	BHIBE NAIK	KARUNAKAR DAS	//	
		VS	VS	()	
		UNION OF INDIA		//	
168	D-FAO/45147/2025	SAROJINI PRADHAN	KARUNAKAR DAS	//	
		VS	VS	()	
		UNION OF INDIA		//	
169	D-FAO/45149/2025	SANTOSH KUMAR BEHERA	KARUNAKAR DAS	//	
		VS	VS	()	
		UNION OF INDIA		//	
170	D-FAO/45150/2025	LAXMI GOUDA@LAXMI BAI GOUDA	KARUNAKAR DAS	//	
		VS	VS	()	

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171	D-FAO/45155/2025	UNION OF INDIA JYOTSNARANI LENKA VS	KARUNAKAR DAS VS	// // 0	
172	D-FAO/45156/2025	UNION OF INDIA PUSPANJALI SWAIN VS	KARUNAKAR DAS VS	// // 0	
173	D-MACA/45056/2025	UNION OF INDIA SUPHALA SAHOO VS	PRADEEP KUMAR MISHRA VS	// // 0	
174	D-MACA/45060/2025	RANJAN KUMAR TRIPATHY MITALI SASINI@MITALI SENAPATI VS	BISHNU BRATA SINGH VS	// // 0	
175	D-MACA/45180/2025	M/S. GGC INDIA PRAMILA MOHARANA VS	BISWAJIT MOHANTY VS	// // 0	
176	D-MSA/45133/2025	RAJENDRA BARDHAN SASMITA MOHANTY VS	SMITA RANJAN PATNAIK VS	// // 0	
177	D-OTAPL/45095/2025	M/S. TRISHNA REAL ESTATE PVT. LTD.,KHURDA COMMISSIONER OF CENTRAL TAX, GST AND CENTRAL EXCISE AND CUSTOMS (SR. STANDING COUNSEL) VS	BISMAY KISHOR MISHRA VS	// // 0	
178	D-RSA/45092/2025	M/S TATA STEEL LTD., KEONJHAR KHIRAMANI SAHOO VS	SOUMYA MISHRA VS	// // 0	
179	D-RSA/45106/2025	DEBA KUMAR SAHOO KANHU CHARAN SAHOO VS	ARUN KUMAR MISHRA 2 VS	// // 0	
180	D-RSA/45124/2025	JAGABANDHU SAHOO MOHANLAL AGARWAL VS	BIKRAM SENAPATI VS	// // 0	
181	D-RVWPET/45194/2025	SAKUNTALA AGARWAL JAGABANDHU PARAMANIK @ PRAMALIK VS	MD FAYAZ VS	// // 0	
		SRIPALI GHOSE		//	

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182	D-RVWPET/45262/2025	NEELAMADHAB SAHOO VS MAMINA MAHANA	SAYANTAN PANDA VS	// ()	
183	D-TRP(C)/45069/2025	PRATAP CHANDRA SASHOO VS BHANUSMITA SAHOO	DEEPAK KUMAR DAS VS	// ()	
184	D-TRP(C)/45079/2025	ARUNDHATI SAHOO VS UMESH KUMAR CHAND	RABINDRA KUMAR PRUSTY VS	// ()	
185	D-TRP(C)/45097/2025	MAMATA PRADHAN VS SAGAR BARAL	SAPAN KUMAR LENKA VS	// ()	
186	D-TRP(C)/45200/2025	RUTUPARNA GARU VS RAJENDRA GARU	PRAVASH CHANDRA JENA VS	// ()	
187	D-TRPCRL/33829/2025	PRAKASH KUMAR KAR VS PUSPARANI MISHRA	DIPTI RANJAN BHOKTA VS	//0 ()	
188	D-WP(C)/45045/2025	M/S ADITYA DALAI, JAJPUR VS SUPERINTENDENT OF CGST AND CENTRAL EXCISE, JAJPUR	RAMESH CHANDRA JENA VS	// ()	
189	D-WP(C)/45046/2025	SUSHANTA KUMAR SAHOO VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	// ()	
190	D-WP(C)/45048/2025 WP(C)/31246/2025	RAMA CHANDRA ROUT VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// ()	
191	D-WP(C)/45049/2025	PRASANNA KUMAR PANDA VS STATE OF ODISHA	ABHISHEK DASH VS	// ()	AOD20240000186C202500027
192	D-WP(C)/45050/2025 WP(C)/31202/2025	PABITRA MOHAN PRADHAN VS STATE OF ODISHA	PRAJIT KUMAR PRADHAN VS	// ()	
193	D-WP(C)/45051/2025	DAYARAM BAGH	NIRANJAN PANDA	//	AOD20250000124C202500014

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		VS	VS	0	
194	D-WP(C)/45052/2025	AUTHORISED OFFICER, MAHINDRA AND MAHINDRA FINANCE LTD EXECUTIVE ENGINEER (ELECT) SONEPUR ELECTRIC PRASANTA KUMAR MODI SONEPUR	PRASANTA KUMAR MODI SONEPUR	//	
		VS	VS	0	
195	D-WP(C)/45053/2025 WP(C)/31295/2025	PRADIP KUMAR SWAIN BEENA PRADHAN	CHANDIPRASAD SAHANI	//	
		VS	VS	0	
196	D-WP(C)/45054/2025	STATE OF ODISHA PARSURAM MALLICK	GOPINATH MISHRA	//	
		VS	VS	0	
197	D-WP(C)/45057/2025	STATE OF ODISHA M/S GARNET PAINTS AND CHEMICALS	LAXMAN PRADHAN	//	AOD20240000968C202500023
		VS	VS	0	
198	D-WP(C)/45061/2025	CHAIRMAN CUM MANAGING DIRECTOR BRAJABANDHU PALEI @ GURUBARI PALEI	DEBARAJA SAHOO	//	
		VS	VS	0	
199	D-WP(C)/45063/2025	STATE OF ODISHA NAGENDRA KUMAR ROUT	SUSHREE SANGITA PASAYAT	//	
		VS	VS	0	
200	D-WP(C)/45064/2025	STATE OF ODISHA SARASWATI BISIKISAN MOILI	SUSANTA KUMAR JETHY	//	
		VS	VS	0	
201	D-WP(C)/45065/2025	STATE OF ODISHA RAJENDRA KUMAR PATRO	SUSANTA KUMAR JETHY	//	
		VS	VS	0	
202	D-WP(C)/45067/2025	STATE OF ODISHA KHEMA GHIVELA	BINOD KUMAR HATI	//	
		VS	VS	0	
203	D-WP(C)/45068/2025	STATE OF ODISHA RAJENDRA KUMAR PATRO	SUSANTA KUMAR JETHY	//	
		VS	VS	0	
204	D-WP(C)/45070/2025	STATE OF ORISSA SUBHRAKANTI SAHU	PRAFULLA CHANDRA ACHARYA	//	
		VS	VS	0	

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205	D-WP(C)/45071/2025	THE AUTHORISED OFFICER CUM ACF, KARANJIA FOREST DIVISION, MAYURBHANJ RANJIT KUMAR SAMANT SINGH VS STATE OF ODISHA	AMIYA KUMAR TARAI VS	// // 0 //	
206	D-WP(C)/45072/2025	RAMAKANTA MANGARAJ VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	// 0 //	
207	D-WP(C)/45073/2025	JITENDRA NAYAK VS STATE OF ODISHA	AGASTI KANUNGO VS	// 0 //	
208	D-WP(C)/45077/2025	DR. SNIGDHA PATRA VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //	
209	D-WP(C)/45081/2025	NIROD CHANDRA PANDA VS STATE OF ODISHA	KARUNAKAR GAYA VS	// 0 //	
210	D-WP(C)/45083/2025	PRASAN KUMAR JENA VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	// 0 //	
211	D-WP(C)/45084/2025	RANJITA PRADHAN VS STATE OF ODISHA	PRASANTA KUMAR MOHANTY (2) VS	// 0 //	AOD20220001936C202500072
212	D-WP(C)/45086/2025	ARAVINDA BEHERA VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //	AOR20220001657C202500135
213	D-WP(C)/45087/2025	BIBHUTI BHUSAN BARIK VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //	
214	D-WP(C)/45089/2025	DILLIP KUMAR JENA VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //	
215	D-WP(C)/45090/2025	PATITA PABAN MALLICK VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //	

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216	D-WP(C)/45091/2025	BIBHUTI BHUSAN PARIDA VS STATE OF ODISHA	NEELAKANTHA PANDA VS	// 0 //	
217	D-WP(C)/45093/2025	AMIT KUMAR PARAMANIK VS STATE OF ODISHA	NEELAKANTHA PANDA VS	// 0 //	
218	D-WP(C)/45094/2025	ASHOK KUMAR MOHANTA VS STATE OF ODISHA	SAMAPIKA MISHRA VS	// 0 //	
219	D-WP(C)/45096/2025	NARENDRA KUMAR DAS VS STATE OF ODISHA	RAKESH BEHERA VS	// 0 //	
220	D-WP(C)/45098/2025	LOKANATH PRASAD DAS VS STATE OF ODISHA	SATYAJIT MOHAPATRA (2) VS	// 0 //	
221	D-WP(C)/45101/2025	PANCHANANA SAHOO VS STATE OF ODISHA	SIBA PRASAD SWAIN VS	// 0 //	
222	D-WP(C)/45102/2025	UMAKANTA DASH VS STATE OF ODISHA	SATYAJIT MOHAPATRA (2) VS	// 0 //	
223	D-WP(C)/45103/2025	TAPAN KUMAR NAYAK VS STATE OF ODISHA	BHAKTA RANJAN BARIK VS	// 0 //	
224	D-WP(C)/45107/2025	NATIONAL ALUMINIUM COMPANY LIMITED(NALCO) VS STATE OF ODISHA	CHANDRANIL BEHERA VS	// 0 //	
225	D-WP(C)/45108/2025	RABINARAYAN ROUT VS STATE OF ODISHA	NRUSINGH CH. ROUT VS	// 0 //	
226	D-WP(C)/45109/2025	UMESH KUMAR PATTANAİK VS STATE OF ODISHA	SANJAY KUMAR PATRA VS	// 0 //	
227	D-WP(C)/45110/2025	SURYA NARAYAN MISHRA	JIBAN RANJAN DASH	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
228	D-WP(C)/45112/2025	ANKIT ARJEET DAS	DR. JITENDRA KUMAR LENKA	//	
	WP(C)/31307/2025	VS	VS	0	
		CENTRAL BOARD OF SECONDARY EDUCATION (CBSE), DELHI		//	
229	D-WP(C)/45113/2025	NIRANJAN ROUT	BIBHU PRASAD DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
230	D-WP(C)/45114/2025	M/S. BRIDGE AND ROOF COMPANY (INDIA) LTD., KOLKATA	KAMALAKANTA MATHYAS PRASAD BEHERA	//	
		VS	VS	0	
		STATE OF ORISSA		//	
231	D-WP(C)/45115/2025	ASHOK KUMAR JAL	ABHAY KHANDELWAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
232	D-WP(C)/45116/2025	M/S SWASTIK STEVEDORES PVT LTD	KAJAL SAHOO	//	AOR20220001613C202500035
		VS	VS	0	
		ASSISTANT COMMISSIONER , GST AND CENTRAL EXCISE		//	
233	D-WP(C)/45117/2025	MANMATH PATTANAYAK	SUVASHISH PATTANAIK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
234	D-WP(C)/45118/2025	SRIBATCHHA SAHU	NIROD KUMAR SAHU	//	
		VS	VS	0	
		SWARNALATA SAHU		//	
235	D-WP(C)/45120/2025	SUKANTA KUMAR BHATTA	AMIYA KUMAR MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
236	D-WP(C)/45121/2025	BADHRUTA CHARAN SAHU	KALI PRASAD MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
237	D-WP(C)/45122/2025	BIJAY KUMAR PATRA	JHYANANANDA PANDA	//	
	WP(C)/31294/2025	VS	VS	0	
		THE SINIOR BRANCH MANAGER CUM AUTHORIZING OFFICER, KALAHANDI		//	
238	D-WP(C)/45123/2025	PRASANNA KUMAR MOHAPATRA	KHIROD CHANDRA MAJHI	//	
		VS	VS	0	

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239	D-WP(C)/45125/2025	R.T.O., KEONJHAR SWASTI CHANDRA NAYAK VS	KHIROD CHANDRA MAJHI VS	// // 0	
240	D-WP(C)/45126/2025	R.T.O., CUTTACK MURALIDHAR SAHU VS	HARMOHAN DHAL VS	// // 0	
241	D-WP(C)/45127/2025	STATE OF ODISHA HADIBANDHU JENA VS	SUBHASIS MOHAPATRA VS	// // 0	
242	D-WP(C)/45128/2025	STATE OF ODISHA BIRANCHI NARAYAN KHUNTIA VS	UMAKANT SAHOO VS	// // 0	
243	D-WP(C)/45130/2025	STATE OF ODISHA ANITA MALLICK VS	SUKANTA KUMAR MISHRA VS	// // 0	
244	D-WP(C)/45131/2025	STATE OF ODISHA SHARAT CHANDRA MAJHI VS	SAMARENDRA BAHADUR VS	// // 0	
245	D-WP(C)/45134/2025	GOVT OF ORISSA SURYA KANTA PANY VS	LINGARAJ SARANGI VS	// // 0	
246	D-WP(C)/45138/2025	STATE OF ODISHA NARENDRA NAYAK VS	GOPINATH MISHRA VS	// // 0	
247	D-WP(C)/45139/2025	STATE OF ODISHA PREMANANDA SAMANTARAY VS	AJAYA KUMAR DASH VS	// // 0	
248	D-WP(C)/45141/2025	LIC HOUSING FINANCE LTD, BBSR M/S SISTEMA SMART TECHNOLOGIES LIMITED VS	PRADYUMNA KUMAR SAHOO VS	// // 0	AOD20240000548C202500014
249	D-WP(C)/45142/2025	COMMISSIONER OF SALES TAX CT AND GST AKRURA SAHU VS	SUBHADUTTA ROURAY VS	// // 0	
		STATE OF ODISHA		//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
250	D-WP(C)/45143/2025	NIBEDITA SATAPATHY VS STATE OF ODISHA	MANASI MOHAPATRA VS	// 0 //	AOD20230000932C202500009
251	D-WP(C)/45144/2025	M/S. CEF ENGINEERING, BBSR VS ASSISTANT DIRECTOR(REVENUE) BBSR	SOMANATH MISHRA VS	// 0 //	
252	D-WP(C)/45145/2025 WP(C)/31323/2025	ABHIMANYU JENA VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //	AOD20240000306C202500149
253	D-WP(C)/45148/2025	HADIBANDHU JENA VS STATE OF ODISHA	SUBHASIS MOHAPATRA VS	// 0 //	
254	D-WP(C)/45151/2025	BAIKUNTHA BARIK VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //	
255	D-WP(C)/45152/2025	SULAGNA PANIGRAHY VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //	
256	D-WP(C)/45153/2025	LAGU TOPPO VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //	
257	D-WP(C)/45154/2025	ANANTA SETHI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	// 0 //	
258	D-WP(C)/45157/2025	GOPAL DAS VS STATE OF ODISHA	BHASKAR CHANDRA PANDA VS	// 0 //	
259	D-WP(C)/45158/2025	RAJIV LOCHAN PANDA VS STATE OF ODISHA	SITAKANTA HOTA VS	// 0 //	
260	D-WP(C)/45159/2025	S.K.BHUTO VS STATE OF ODISHA	BHASKAR CHANDRA PANDA VS	// 0 //	
261	D-WP(C)/45161/2025	AJAY BISWAL	ARUPANANDA GOSWAMY	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
262	D-WP(C)/45162/2025	PRAMOD KUMAR MOHANTY	DIPTI RANJAN BHOKTA	//	
		VS	VS	0	
		STATE OF ORISSA		//	
263	D-WP(C)/45164/2025	BALARAM SWAIN	BHASKAR CHANDRA PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
264	D-WP(C)/45166/2025	SEBATI SINGH	ARUPANANDA GOSWAMY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
265	D-WP(C)/45167/2025	CHINTAMANI JENA	RAMA CHANDRA JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
266	D-WP(C)/45168/2025	SUBASH CHANDRA NAYAK	MANOJA KUMAR KHUNTIA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
267	D-WP(C)/45169/2025	MAHENDRA KUMAR PATRA	DEBASISH SAMAL	//	
		VS	VS	0	
		STATE OF ORISSA		//	
268	D-WP(C)/45170/2025	SOUMYA RANJAN PARIDA	AJAYA KUMAR MOHARANA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
269	D-WP(C)/45171/2025	DHIRENDRA KUMAR NAYAK	MANOJA KUMAR KHUNTIA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
270	D-WP(C)/45172/2025	SWAPNA MANJARI DASH	SOMA PATNAIK	//	AOD20240000363C202500030
		VS	VS	0	
		STATE OF ODISHA		//	
271	D-WP(C)/45173/2025	TAPASWINI DIGAL	KUNAL KUMAR SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
272	D-WP(C)/45174/2025	RAMA CHANDRA MOHANTY	MANOJA KUMAR KHUNTIA	//	
		VS	VS	0	

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273	D-WP(C)/45175/2025	STATE OF ODISHA CHINMAYA RANJAN SATPATHY VS	ANJAN PATNAIK VS	// // 0	
274	D-WP(C)/45176/2025	STATE OF ODISHA KARUNAKAR SAHOO VS	MANOJA KUMAR KHUNTIA VS	// // 0	
275	D-WP(C)/45177/2025	STATE OF ODISHA SANTANU MALLICK VS	RAJESH MOHANTY VS	// // 0	
276	D-WP(C)/45178/2025	STATE TAX OFFICER, CT AND GST, CUTTACK II, CUTTACK SARAT CHANDRA ROUT VS	MANOJA KUMAR KHUNTIA VS	// // 0	
277	D-WP(C)/45179/2025	STATE OF ODISHA AMAR TIWARI VS	RAJESH RANJAN SAHOO VS	// // 0	
278	D-WP(C)/45181/2025	UNION OF INDIA UNION OF INDIA VS	BISWAJIT MAHARANA VS	// // 0	
279	D-WP(C)/45182/2025	SUDHIRANJAN SENAPATI GOUTAM KUMAR PATRA VS	MANOJA KUMAR KHUNTIA VS	// // 0	
280	D-WP(C)/45183/2025	STATE OF ODISHA SUBASH KUMAR JENA VS	PRAYAS MOHANTY VS	// // 0	
281	D-WP(C)/45184/2025	THE ODISHA STATE COOPERATIVE MILK PRODUCERS FEERATION LTD. (OMFED), BBSR ASHWINI KUMAR GOUDA VS	SOMA PATNAIK VS	// // 0	AOD20240000363C202500031
282	D-WP(C)/45185/2025	STATE OF ODISHA BHABANI SHANKAR BARIK VS	AMIT PRASAD BOSE VS	// // 0	
283	D-WP(C)/45186/2025	STATE OF ODISHA SUMIT KUMAR MISHRA VS	SOMA PATNAIK VS	// // 0	AOD20240000363C202500032
		STATE OF ODISHA		//	

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284	D-WP(C)/45187/2025	NALINIPRABHA MUDULI VS STATE OF ODISHA	JAYDEEP PAL VS	// 0 //	
285	D-WP(C)/45189/2025	M/S ORISSA STEVEDORES LTD VS DEPUTY COMMISSIONER OF INCOME TAX, CIRCLE-I, CUTTACK	KAJAL SAHOO VS	// 0 //	AOR20220001613C202500036
286	D-WP(C)/45191/2025	GAJENDRA PRASAD BEHERA VS THE STATE OF ORISSA	DILLIP KUMAR RAY VS	// 0 //	
287	D-WP(C)/45192/2025	ASHUPADA MOHAPATRA VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //	
288	D-WP(C)/45193/2025	TULARAM NAIK VS STATE OF ODISHA	RUDRA NARAYAN PARIJA VS	// 0 //	
289	D-WP(C)/45195/2025	SAMPURNA RANI BISOI VS JOINT COMMISSIONER OF STATE TAX (APPEAL), CT AND GST, GANJAM	RAJESH MOHANTY VS	// 0 //	
290	D-WP(C)/45196/2025	SRIDHARA JENA VS STATE OF ODISHA	BIBHU PRASAD CHHUALSINGH VS	// 0 //	
291	D-WP(C)/45197/2025	HIMANSU SEKHAR BARAL VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //	
292	D-WP(C)/45198/2025	RAMAKANTA NATH VS STATE OF ODISHA	DEBENDRA NATH MISRA VS	// 0 //	
293	D-WP(C)/45201/2025	AVAYA KUMAR JENA VS STATE OF ODISHA	BIBHU PRASAD CHHUALSINGH VS	// 0 //	
294	D-WP(C)/45202/2025	SATYANARAYAN PATTANAIAK VS STATE OF ODISHA	SADASIVA PATRA (1) VS	// 0 //	AOD20230000737C202500096
295	D-WP(C)/45203/2025	FERRO ALLOYS CORPORATION LTD., BHADRAK	PIYUSH AGRAWAL	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
296	D-WP(C)/45204/2025	SITAKANTA DASH	HRUSIKESH GHADAI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
297	D-WP(C)/45205/2025	PRADIP KUMAR NAYAK	SANJIB KUMAR RATH	//	
		VS	VS	0	
		STATE OF ORISSA		//	
298	D-WP(C)/45206/2025	M/S.RAJASHREE DALAI, CUTTACK	BRUNDABAN ROUT	//	
		VS	VS	0	
		THE ADDITIONAL COMMISSIONER(APPEAL),	GST AND CENTRAL EXCISE, BBSR	//	
299	D-WP(C)/45207/2025	DILLIP KUMAR NAYAK	SANJIB KUMAR RATH	//	
		VS	VS	0	
		STATE OF ORISSA		//	
300	D-WP(C)/45208/2025	BENUDHAR PRADHAN	AMITABH MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
301	D-WP(C)/45209/2025	FERRO ALLOYS CORPORATION LTD., BHADRAK	PIYUSH AGRAWAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
302	D-WP(C)/45210/2025	MAHENDRANATH SAMAL	BAIJAYANTI MOHANTY	//	
		VS	VS	0	
		GOVT OF ODISHA, BBSR		//	
303	D-WP(C)/45212/2025	BENUDHAR PRADHAN	AMITABH MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
304	D-WP(C)/45213/2025	ASHIS KUMAR MISHRA		//	
		VS	VS	0	
		THE UNION OF INDIA		//	
305	D-WP(C)/45214/2025	BHAKTESWAR MALIK	BAIJAYANTI MOHANTY	//	
		VS	VS	0	
		GOVT. OF ODISHA, BBSR		//	
306	D-WP(C)/45215/2025	FERRO ALLOYS CORPORATION LTD., BHADRAK	PIYUSH AGRAWAL	//	
		VS	VS	0	

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307	D-WP(C)/45216/2025	STATE OF ODISHA SULOCHANA KUNDU VS	KUNAL KUMAR SWAIN VS	// // 0	
308	D-WP(C)/45217/2025	STATE OF ODISHA BENUDHAR PRADHAN VS	AMITABH MISHRA VS	// // 0	
309	D-WP(C)/45219/2025	STATE OF ODISHA FERRO ALLOYS CORPORATION LTD., BHADRAK VS	PIYUSH AGRAWAL VS	// // 0	
310	D-WP(C)/45220/2025	STATE OF ODISHA SRI JAGANNATH WATER PUMPS PVT. LTD., GANJAM VS	KHAN MAHMOODUL HASAN NIAMATI VS	// // 0	
311	D-WP(C)/45221/2025	STATE OF ODISHA PRATAP CHANDRA SAHOO VS	SWETALANA DAS VS	// // 0	
312	D-WP(C)/45222/2025	STATE OF ODISHA JUDHISTIR DAS VS	SWETALANA DAS VS	// // 0	
313	D-WP(C)/45223/2025	STATE OF ODISHA TRIBENI SUNANI VS	DHANANJAYA MUND VS	// // 0	
314	D-WP(C)/45224/2025	STATE OF ODISHA PRAGYAN PRITISH MISHRA VS SANKAR @ SANKARSAN BEHERA	MANOJ KUMAR MOHANTY VS	// // 0	
315	D-WP(C)/45225/2025	STATE OF ODISHA FERRO ALLOYS CORPORATION LTD., BHADRAK VS	PIYUSH AGRAWAL VS	// // 0	
316	D-WP(C)/45226/2025	STATE OF ODISHA PADMALAVA PARIDA VS	SWETALANA DAS VS	// // 0	
317	D-WP(C)/45229/2025	STATE OF ODISHA UPENDRA SWAIN VS STATE OF ODISHA	SWETALANA DAS VS	// // 0	

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318	D-WP(C)/45230/2025	DEBANANDA DORA VS STATE OF ODISHA	AJIT KUMAR MOHANTY VS	// 0 //	
319	D-WP(C)/45231/2025	PRASANTA KUMAR PATRA VS STATE OF ORISSA	DEBENDRA NATH MISRA VS	// 0 //	
320	D-WP(C)/45232/2025	DHRITI RANJAN PARIDA VS STATE OF ODISHA	SWETALANA DAS VS	// 0 //	
321	D-WP(C)/45233/2025	JITENDRA KUMAR PRUSTY VS STATE OF ODISHA	SWETALANA DAS VS	// 0 //	
322	D-WP(C)/45234/2025	BASANTA KUMAR NANDA VS STATE OF ODISHA	PRASANNA KUMAR MOHANTY VS	// 0 //	
323	D-WP(C)/45235/2025	SANGRAM MOHALIK VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	// 0 //	AOR20220001297C202500273
324	D-WP(C)/45236/2025	FERRO ALLOYS CORPORATION LTD., BHADRAK VS STATE OF ODISHA	PIYUSH AGRAWAL VS	// 0 //	
325	D-WP(C)/45237/2025	MASJID AND GRAVEYARD MANAGING COMMITTEE VS STATE OF ODISHA	USAP KUMAR MISHRA VS	// 0 //	
326	D-WP(C)/45238/2025	SURENDRANATH SAHOO VS STATE OF ODISHA	SWETALANA DAS VS	// 0 //	
327	D-WP(C)/45239/2025	SACHITANANDA MOHARANA VS STATE OF ODISHA	SATYA NARAYAN BHRAMAR RAY VS	// 0 //	
328	D-WP(C)/45240/2025	DURGA PRASANNA PRAHARAJ VS STATE OF ODISHA	SWETALANA DAS VS	// 0 //	
329	D-WP(C)/45241/2025	FERRO ALLOYS CORPORATION LTD., BHADRAK	PIYUSH AGRAWAL	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
330	D-WP(C)/45242/2025	ARAKHITA BARIK	SWETALANA DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
331	D-WP(C)/45243/2025	SANTILATA SARANGI	MADHUMITA PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
332	D-WP(C)/45244/2025	BRAJA KISHORE SAHOO	SWETALANA DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
333	D-WP(C)/45245/2025	SESHADEV SAHU	HRUDANANDA MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
334	D-WP(C)/45246/2025	BALARAM TARAI	MIHIR SEKHAR SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
335	D-WP(C)/45247/2025	ANAND CHANDRA JENA	SWETALANA DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
336	D-WP(C)/45248/2025	SYED ANSAR ALI	PRAFULLA KUMAR MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
337	D-WP(C)/45249/2025	MAHESWAR SAHOO	SWETALANA DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
338	D-WP(C)/45250/2025	SAYED WAZAD	PRAFULLA KUMAR MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
339	D-WP(C)/45251/2025	MINAKETAN JENA	PRAFULLA KUMAR MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
340	D-WP(C)/45252/2025	PRAMOD CHANDRA SWAIN	SWETALANA DAS	//	
		VS	VS	0	

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341	D-WP(C)/45253/2025	STATE OF ODISHA UPEN MARANDI VS	SWARUP KUMAR PATNAIK VS	// // ()	
342	D-WP(C)/45254/2025	ARATIMANI TUDU AFRIYAM NAIK VS	RAJALAXMI BISWAL VS	// // ()	
343	D-WP(C)/45256/2025	THE CHAIRMAN, SECRETARIAT, STATE BANK OF INDIA, MUMBAI PRADEEP PATTNAIK VS	SWETALANA DAS VS	// // ()	
344	D-WP(C)/45257/2025	STATE OF ODISHA KALYANI MOHANTY VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()	
345	D-WP(C)/45258/2025	STATE OF ODISHA SUNIL KUMAR BEHERA VS	Soubhagya Swain VS	// // ()	AOR20220001296C202500087
346	D-WP(C)/45259/2025	STATE OF ODISHA DR NARESH KUMAR BEHERA VS	Soubhagya Swain VS	// // ()	AOR20220001296C202500088
347	D-WP(C)/45260/2025	STATE OF ODISHA RADHASHYAM BEHERA VS	Rajjeet Roy VS	// // ()	AOR20220001462C202500130
348	D-WP(C)/45261/2025	STATE OF ODISHA SANJAY KUMAR MAHARANA VS	SAUBHAGYA KUMAR SAMAL VS	// // ()	
349	D-WP(C)/45264/2025	STATE OF ODISHA INDRAJIT PATTNAIK VS	DAITARI BEHERA VS	// // ()	
350	D-WP(C)/45265/2025	SUPDT.CGST AND CENTRAL EXCISE, BBSR NABA KISHORE SAHOO VS	SWETALANA DAS VS	// // ()	
351	D-WP(C)/45266/2025	STATE OF ODISHA GOURANG CHANDRA PANDA VS UNION OF INDIA AND OTHER	Rajjeet Roy VS	// // ()	AOR20220001462C202500131

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352	D-WP(C)/45267/2025	MAYURBHANJ SCHOOL AND COLLEGE OF NURSING VS STATE OF ODISHA	SAUBHAGYA KUMAR SAMAL VS	// () //	
353	D-WP(C)/45268/2025	OM PRAKASH BHAWSINKA VS STATE OF ODISHA	BIBHUTI BHUSAN SWAIN VS	// () //	
354	D-WP(C)/45270/2025	TAMASHI DUTTA VS STATE OF ODISHA	SWETALANA DAS VS	// () //	
355	D-WP(C)/45271/2025	MRUTYUNJAYA DASH VS ASSISTANT COMMISSIONER OF STATE TAX, CT AND GST, BBSR-1	ITISHREE TRIPATHY VS	// () //	
356	D-WP(C)/45272/2025	SUDHANIDHI SENAPATI VS STATE OF ODISHA	SWETALANA DAS VS	// () //	
357	D-WP(C)/45273/2025	SANJAY KUMAR SAHU VS STATE OF ODISHA	Soubhagya Swain VS	// () //	AOR20220001296C202500089
358	D-WP(C)/45274/2025	BHAGIRATHI PATRA VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	// () //	AOD20240000557C202500001
359	D-WP(C)/45275/2025	KHETRABASI BISWAL VS STATE OF ODISHA	SWETALANA DAS VS	// () //	
360	D-WP(C)/45276/2025	SUDHAKAR SWAIN VS STATE OF ODISHA	Rajjeet Roy VS	// () //	AOR20220001462C202500133
361	D-WPCRL/33787/2025	PUSPALATA DAS VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	//0 () //	
362	D-WPCRL/33788/2025	SRIBATSHA KUMAR MALLICK VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	//0 () //	
363	D-ABLAPL/33701/2025	RAJKUMAR LENKA	BIPLABA P.B. BAHALI	MARSHAGHAI /316 /2025	

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		VS	VS	()	
		STATE OF ODISHA		//	
364	D-ABLAPL/33702/2025	GITA BEHERA	NIRANJAN PANDA	CRR1 /220 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
365	D-ABLAPL/33703/2025	CHANDRAMA @ RINA LENKA	BIPLABA P.B. BAHALI	MARSHAGHAI /316 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
366	D-ABLAPL/33704/2025	ASHUTOSH SATPATHY	AMRIT MISHRA	DHAULI PS /226 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
367	D-ABLAPL/33706/2025	CHINMAY NAYAK	SARADA PRASAD DASH	SORO /656 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
368	D-ABLAPL/33708/2025	MAHAMMAD GUFRAH	DHIRENDRA KUMAR MOHAPATRA	TALSARA /274 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
369	D-ABLAPL/33714/2025	BIKASH KUMAR PALAKA	RAMAKANTA PANDA	JEYPORE MAHILA /159 /2025	AOD20240000348C202500034
		VS	VS	()	
		STATE OF ODISHA		//	
370	D-ABLAPL/33720/2025	ABHISEK NAYAK	PRIYA RANJAN SINGH	DHENKANAL SADAR /728 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
371	D-ABLAPL/33721/2025	MADHABA BEHERA	AJIT KUMAR PANDA	BAIDESWAR /191 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
372	D-ABLAPL/33724/2025	SAROJ DAS @ SAROJ KUMAR DAS	ANITA SAHOO	REMUNA /186 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
373	D-ABLAPL/33725/2025	BABA SAHANI @ SUBHA MANGAL SAHANI	AMULYA RATNA PANDA	PHULBANI SADAR /115 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
374	D-ABLAPL/33726/2025	SUDHANSU DAS	KHUSBU PANIGRAHI	Bamapada (Industrial Area) /201 /2025	AOR20220002787C202500152
		VS	VS	()	

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375	D-ABLAPL/33727/2025	STATE OF ODISHA MALIK IRSAT @ MALIK IRSAD VS	ANITA SAHOO VS	// BALASORE SADAR /436 /2025 ()	
376	D-ABLAPL/33728/2025	STATE OF ODISHA AMAR DAS @ AMAR KUMAR DAS VS	ANITA SAHOO VS	// REMUNA /186 /2025 ()	
377	D-ABLAPL/33729/2025	STATE OF ODISHA SHIBU SAHANI @ SIBU SAHANI VS	AMULYA RATNA PANDA VS	// PHULBANI SADAR /115 /2024 ()	
378	D-ABLAPL/33734/2025	STATE OF ODISHA SANKARSAN BEHERA VS	SAROJ KUMAR PADHI VS	// BRAHMAGIRI /402 /2025 ()	
379	D-ABLAPL/33736/2025	STATE OF ODISHA DAULAT @ MD. MUJTABA ARABI VS	BHUBANESWAR DASH VS	// KRUSHANANDAPUR /24 /2025 ()	
380	D-ABLAPL/33739/2025	STATE OF ODISHA SURYA NARAYAN TRIPATHY @ PAPU VS	ABHISIDDHANTA SAHOO VS	// TALABANIA /227 /2025 ()	
381	D-ABLAPL/33740/2025	STATE OF ODISHA PRATIMA MALLICK VS	SUSAMA RANI SAHOO VS	// / /0 ()	
382	D-ABLAPL/33762/2025	STATE OF ODISHA SUNIL PATRA VS	AKSHAYA KUMAR SUBUDHI VS	// BALIPATNA /32 /2025 ()	
383	D-ABLAPL/33765/2025	STATE OF ODISHA HASIBUN @ HASIBUL KHATUN @ HASIBUN KHATUN @ ZAFARULLA VS	SK. ZAFARULLA VS	// ORIENT /172 /2025 ()	
384	D-ABLAPL/33766/2025	STATE OF ODISHA PRADEEP BAGARTI @ BAGARTY VS	SK. ZAFARULLA VS	// MANAMUNDA /95 /2018 ()	
385	D-ABLAPL/33772/2025	STATE OF ODISHA AMARESH ROUT VS	DILLIP KUMAR PATTANAYAK VS	// RAMACHANDRAPUR /324 /2025 ()	AOD20250000898C202500010
		STATE OF ODISHA		//	

ORISSA HIGH COURT**FILING REPORT AS ON :31/10/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
386	D-ABLAPL/33775/2025	LITAN BEHERA @ CHANDAN BEHERA VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	PURI SADAR /613 /2025 () //	
387	D-ABLAPL/33778/2025	RAJENDRA SAHU @ RAJU VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	ANGUL SADAR PS /734 /2025 () //	
388	D-ABLAPL/33779/2025	PRASANTA PADHAN VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	PURI SADAR /585 /2025 () //	
389	D-ABLAPL/33781/2025	PRABHAT KUMAR PODH VS STATE OF ODISHA	DURGA PRASANNA MISHRA VS	JUJUMURA /185 /2025 () //	
390	D-ABLAPL/33782/2025	YUGANTAR MOHARANA VS STATE OF ODISHA	MOHENDRA DALAI VS	BADAMBADI /415 /2025 () //	
391	D-ABLAPL/33783/2025	GANGADHAR MAHANANDA VS STATE OF ODISHA	RAMESH KUMAR SAHU VS	KALAMPUR /71 /2023 () //	
392	D-ABLAPL/33784/2025	SUKANTA KUMAR LENKA VS STATE OF ODISHA	ADYASIDHI MISHRA VS	/ /0 () //	
393	D-ABLAPL/33789/2025	SAPA SRIKANTH VS STATE OF ODISHA	AUROVIND PATTNAIK VS	MAHILA P.S.(BBSR) /42 /2022 () //	
394	D-ABLAPL/33799/2025	SURYA NARAYAN PALTASINGH VS STATE OF ODISHA	SANJIT MISHRA VS	KANAS /287 /2024 () //	
395	D-ABLAPL/33801/2025	BARUN BADI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	HANDAPA /392 /2025 () //	
396	D-ABLAPL/33802/2025	KISHAN PRADHAN @ KISHU PRADHAN @ TINKU VS STATE OF ODISHA	SANJIT MISHRA VS	CHANDANPUR /247 /2025 () //	
397	D-ABLAPL/33803/2025	MANOJ KUMAR RAY	SIVA SANKAR CHAINI	MAHULPALI /73 /2025	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
398	D-ABLAPL/33806/2025	MANOJ KUMAR RAY	SIVA SANKAR CHAINI	MAHULPALI /59 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
399	D-ABLAPL/33808/2025	PRAMOD KUMAR SAHU	AKSHAYA KUMAR SAHOO	REAMAL /184 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
400	D-ABLAPL/33813/2025	NARAYAN MAHARANA @ MOHARANA	PRIYA RANJAN MISHRA	BANARAPAL /597 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
401	D-ABLAPL/33814/2025	SANGRAM NAYAK @ ENDU @ PINTU	SURYAKANTA DWIBEDI	TANGI /185 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
402	D-ABLAPL/33818/2025	KAILASH GHADAI	BIBHU PRASAD MOHANTY	BRAHMAGIRI /393 /2025	AOD20250001071C202500021
		VS	VS	()	
		STATE OF ODISHA		//	
403	D-ABLAPL/33823/2025	MIR MAKSUD ALI	JYOTIRMAYA SAHOO	BEGUNIA P.S. /15 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
404	D-ABLAPL/33824/2025	ANANTA SETHI	KURESH PRASAD DASH	BHANJANAGAR /1041 /2025	AOR20220001390C202500071
		VS	VS	()	
		STATE OF ODISHA		//	
405	D-ABLAPL/33826/2025	SUNITA PRADHAN	JYOTIRMAYA SAHOO	DIGAPAHANDI /214 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
406	D-ABLAPL/33827/2025	URMILA PANAKA @ JEMA PANAKA	TUKUNA KUMAR MISHRA	DABUGAM /120 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
407	D-ABLAPL/33828/2025	KAMALAKANTA MAHARANA @ KUNA	JAJATI KESHARI KHUNTIA	Bamapada (Industrial Area) /245 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
408	D-ABLAPL/33830/2025	BEBINA PANDA @ BABINA PANDA	AMLAN SHAKTI PAUL	PIPLI /539 /2025	
		VS	VS	()	

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FILING REPORT AS ON :31/10/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
409	D-ABLAPL/33834/2025	STATE OF ODISHA SANTOSH NAYAK VS	BISWABHUSAN DAS VS	// PARADEEP /309 /2025 ()	
410	D-ABLAPL/33836/2025	STATE OF ODISHA SARASWATI KHATUA @ SARESWATI VS	PRAVASH CHANDRA JENA VS	// KAMARDA /70 /2016 ()	
411	D-ABLAPL/33838/2025	STATE OF ODISHA KHILIJ @ KHILJI PRADHAN VS	BHARAT BHUSAN ROURAY VS	// BANTALA /446 /2024 ()	
412	D-ABLAPL/33843/2025	STATE OF ODISHA BULU JENA @ BULA JENA VS	SUJIT SATAPATHY VS	// BALIKUDA /452 /2025 ()	AOD20240000656C202500040
413	D-ABLAPL/33846/2025	STATE OF ODISHA ROHIT ROUT @ ROHITA ROUT VS	DILLIP KUMAR MOHANTY VS	// TIGIRIA /241 /2025 ()	
414	D-ABLAPL/33847/2025	STATE OF ODISHA DILLIP DORA VS	SANJIB KUMAR BHANJADEO VS	// KHURDA MODEL /460 /2025 ()	
415	D-ABLAPL/33851/2025	STATE OF ODISHA DEBASIS ROUT VS	SMRUTI RANJAN ROUT VS	// DARGHA BAZAR /260 /2025 ()	
416	D-ABLAPL/33853/2025	STATE OF ODISHA ABHINAV NAYAK VS	SANJIB KUMAR BHANJADEO VS	// KHURDA SADAR /165 /2025 ()	
417	D-ABLAPL/33854/2025	STATE OF ODISHA BIJU SWAIN @ BIJAYA KUMAR SWAIN VS	SADHAN MOHANTY VS	// TIGIRIA /241 /2025 ()	
418	D-ABLAPL/33856/2025	STATE OF ODISHA MANAS BEHERA VS	SANJIB KUMAR BHANJADEO VS	// KHURDA SADAR /165 /2025 ()	
419	D-ABLAPL/33857/2025	STATE OF ODISHA DEBASIS ROUT @ DEBASISH ROUT VS	SMRUTI RANJAN ROUT VS	// CRR /253 /2025 ()	
		STATE OF ODISHA		//	

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FILING REPORT AS ON :31/10/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
420	D-ABLAPL/33864/2025	SUJIT NAYAK @ SUJIT KUMAR NAYAK VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	KANAS /253 /2025 () //	
421	D-ABLAPL/33871/2025	DEEPAK KUMAR SAHOO VS STATE OF ODISHA	SAILABALA JENA VS	CHANDANPUR /138 /2023 () //	
422	D-ABLAPL/33873/2025	KISHOR SHARMA VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	SUNDARGARH TOWN /472 /2025 () //	
423	D-ABLAPL/33875/2025	KUNI SETHI VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	KABISURYANAGAR /390 /2025 () //	AOD20240000242C202500261
424	D-ABLAPL/33876/2025	KIRAN DAS VS STATE OF ODISHA	RAJJEET ROY VS	BADAGODA P.S. /530 /2025 () //	AOR20220001462C202500132
425	D-ABLAPL/33884/2025	ASHWINI MAHARANA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	PURIGHAT /257 /2025 () //	
426	D-ABLAPL/33888/2025	PRASANNA DAS VS STATE OF ODISHA	KABIRAJ PRADHAN VS	BALIMI /194 /2025 () //	
427	D-ABLAPL/33891/2025	TAMA SAHU @ PITAMBARA SAHOO VS STATE OF ODISHA	SRITAM KUMAR NAYAK VS	GAISILET /184 /2025 () //	
428	D-ABLAPL/33895/2025	MEGHA SAHU @ MEGHA SAHOO VS STATE OF ODISHA	SRITAM KUMAR NAYAK VS	GAISILET /184 /2025 () //	

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MISC CASES FILED on :31/10/2025

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-CRLMA/33732/2025 CRLMA/ /	SURESH CHANDRA SAHU @ SURESH SAHIUDHISTHIR SAHOO MP		42/2025
2	D-CRLMA/28295/2025 CRLMA/134/2025	SHOGUN INFRA PROJECTS PVT. LTD. MP	RAJAT KUMAR PANDA	43/2025
3	D-CRP/45119/2025 CRP/ /	MALAYABANTA JENA MP	BRAHMANANDA TRIPATHY	93/2025
4	D-TRPCRL/33829/2025 TRPCRL/ /	PRAKASH KUMAR KAR MP	DIPTI RANJAN BHOKTA	103/2025
5	D-MSA/45133/2025 MSA/ /	SASMITA MOHANTY MP	SMITA RANJAN PATNAIK	129/2025
6	D-OTAPL/45095/2025 OTAPL/ /	COMMISSIONER OF CENTRAL TAX, GST MP	ABIN MITRA, ANINDYASITRO (SRIKELANDING COUNSEL)	184/2025
7	D-CRLMP/28792/2025 CRLMP/1219/2025	JOGESH CHANDRA SUKLA MP		236/2025
8	D-TRP(C)/45069/2025 TRP(C)/ /	PRATAP CHANDRA SASHOO MP	DEEPAK KUMAR DAS	410/2025
9	D-TRP(C)/45079/2025 TRP(C)/ /	ARUNDHATI SAHOO MP	RABINDRA KUMAR PRUSTY	411/2025
10	D-TRP(C)/45097/2025 TRP(C)/ /	MAMATA PRADHAN MP	SAPAN KUMAR LENKA	412/2025
11	D-TRP(C)/45200/2025 TRP(C)/ /	RUTUPARNA GARU MP	PRAVASH CHANDRA JENA	413/2025
12	D-RVWPET/8812/2024 RVWPET/41/2024	SANTOSH KUMAR SWAIN MP	DEVASHIS PANDA	415/2025
13	D-RVWPET/45194/2025 RVWPET/ /	JAGABANDHU PARAMANIK @ PRAMALIKMD MP	FAYAZ	416/2025
14	D-CONTC/9457/2023 CONTC/9457/2023	PARIMAL CHAKRABORTY MP		420/2025
15	D-CONTC/38054/2025 CONTC/ /	TUSAR KUMAR NAYAK MP	LAXMI PRASAD DWIVEDY	421/2025
16	D-RPFAM/40991/2025 RPFAM/326/2025	RAMIYA RANJAN DASH MP	SUSANTA KUMAR NAYAK	510/2025
17	D-RPFAM/40991/2025 RPFAM/326/2025	RAMIYA RANJAN DASH MP	SUSANTA KUMAR NAYAK	511/2025
18	D-CMAPL/45111/2025 CMAPL/ /	TRILOCHAN SAMAL MP	SANJIB MOHANTY	548/2025
19	D-CMAPL/41620/2025 CMAPL/304/2025	BHASKAR CHANDRA MUKHI MP	SAROJA KANTA MANDAL	549/2025
20	D-CMAPL/36083/2025 CMAPL/ /	GOBINDA CHANDRA SAHOO MP	DURGA PRASAD JENA	550/2025
21	D-MATA/20/2019 MATA/20/2019	DINESH KUMAR MANDAL MP	M/S.P.S.NAYAK,S.HOTA,S.S.MOHAPATRA	623/2025
22	D-MATA/44968/2025 MATA/ /	DEEPAK KUMAR SAMANTASINGHAR MP	SURYANARAYAN BISWAL	624/2025
23	D-MATA/43328/2025 MATA/ /	MONALISHA MISHRA MP	AMITAV TRIPATHY	625/2025
24	D-MATA/43890/2025 MATA/ /	DAYANIDHI MAHAPATRA MP	SAYANTAN PANDA	626/2025
25	D-FAO/187/2020 FAO/187/2020	BIMBADHARA BISWAL MP	SUBRAT SATPATHY, SAMBIT DAS	935/2025
26	D-FAO/272/2016	DIRECTOR,INTERIM TEST RANGEITR,CHAMBERLAIN	CHAMBERLAIN, T.K.DASH,P.B.SINHA	

	FAO/272/2016	MP		936/2025
27	D-FAO/45146/2025 FAO/ /	BHIBE NAIK MP	KARUNAKAR DAS	937/2025
28	D-FAO/45147/2025 FAO/ /	SAROJINI PRADHAN MP	KARUNAKAR DAS	938/2025
29	D-FAO/45149/2025 FAO/ /	SANTOSH KUMAR BEHERA MP	KARUNAKAR DAS	939/2025
30	D-FAO/45150/2025 FAO/ /	LAXMI GOUDA@LAXMI BAI GOUDA MP	KARUNAKAR DAS	940/2025
31	D-FAO/45155/2025 FAO/ /	JYOTSNARANI LENKA MP	KARUNAKAR DAS	941/2025
32	D-FAO/45156/2025 FAO/ /	PUSPANJALI SWAIN MP	KARUNAKAR DAS	942/2025
33	D-BLAPL/19228/2025 BLAPL/7520/2025	RAKESH MANDAL MP	BIKRAM CHANDRA GHADAI	1063/2025
34	D-BLAPL/33786/2025 BLAPL/ /	CHOTU @ MIRZA ISHAM BAIG MP	PRASANTA KUMAR NANDA	1064/2025
35	D-BLAPL/6824/2025 BLAPL/2527/2025	MOHAN MANDAL MP	Madan Sundar Behera	1065/2025
36	D-CRLREV/32186/2025 CRLREV/855/2025	SOUMYARANJAN PANDA MP	SATYABRATA PANDA	1245/2025
37	D-CRLREV/33795/2025 CRLREV/ /	ASISH KUMAR PRUSTY MP	BISWORANJAN SWAIN	1246/2025
38	D-CRLREV/33868/2025 CRLREV/ /	JAGANNATH PARIDA MP	JYOTIRMAYA SAHOO	1247/2025
39	D-CRLREV/33880/2025 CRLREV/ /	TRILOCHAN PARIDA MP	MANAS KUMAR CHAND	1248/2025
40	D-CRLREV/33880/2025 CRLREV/ /	TRILOCHAN PARIDA MP	MANAS KUMAR CHAND	1249/2025
41	D-CRLREV/33892/2025 CRLREV/ /	SUSHIL JAGAT MP	DHIRENDRA KUMAR MOHAPATRA	1250/2025
42	D-RSA/45092/2025 RSA/ /	KHIRAMANI SAHOO MP	SOUMYA MISHRA	1493/2025
43	D-RSA/1253/2025 RSA/78/2025	STATE OF ODISHA MP	AJODHYA RANJAN DASH,A.G.A	1494/2025
44	D-RSA/42302/2025 RSA/ /	MADHABI @ MADHVI PRADHAN MP	AMIT PRASAD BOSE	1495/2025
45	D-RSA/52368/2024 RSA/491/2024	JYOTSHNAMAYEE MOHANTY MP	BIBEKANANDA BHUYAN	1496/2025
46	D-CMP/43608/2025 CMP/ /	KUMUDINI @ KUMODINI BARIK MP	SAROJ KUMAR PADHY	1810/2025
47	D-CMP/45047/2025 CMP/ /	AKSHAYA KUMAR SAHOO MP	GAJENDRANATH ROUT	1811/2025
48	D-CMP/33709/2025 CMP/1309/2025	RANGALATA ROUT MP	SATYA NARAYAN MISHRA 4	1812/2025
49	D-CMP/45059/2025 CMP/ /	BIMAL LOCHAN PATTANAYAK MP	JUDHISTHIR SAHOO	1813/2025
50	D-CMP/45059/2025 CMP/ /	BIMAL LOCHAN PATTANAYAK MP	JUDHISTHIR SAHOO	1814/2025
51	D-CMP/28606/2025 CMP/1065/2025	NABA KUMAR MOHANTY MP	SANJEEV UDGATA	1815/2025
52	D-CMP/45076/2025 CMP/ /	EKADASHI MALLIK MP	BHARATI DASH	1816/2025
53	D-CMP/45099/2025 CMP/ /	SUVA BAGARTI MP	RAMA CHANDRA RATH	1817/2025
54	D-CMP/45105/2025 CMP/ /	SHASHI BHUSAN NAIK MP	NRUSINGH CHARAN ROUT	1818/2025
55	D-CMP/43006/2025 CMP/ /	DEBASHIS ROY MP	PRASHANTA KUMAR MOHANTY	1819/2025
56	D-CMP/45269/2025 CMP/ /	JAYASHREE SAHU MP	AMIT PRASAD BOSE	1820/2025
57	D-ABLAPL/29444/2025 ABLAPL/11774/2025	KARTIKA PRADHAN MP		1975/2025

58	D-ABLAPL/17476/2025 ABLAPL/6833/2025	JITU BISHI MP		1976/2025
59	D-ABLAPL/21920/2025 ABLAPL/8642/2025	PRASANTA KUMAR JENA MP		1977/2025
60	D-ABLAPL/23027/2025 ABLAPL/9053/2025	SATYAJIT MALIK @ SATYABRATA MALIK MP		1978/2025
61	D-ABLAPL/21909/2025 ABLAPL/8676/2025	BHULATA JENA MP		1979/2025
62	D-ABLAPL/24004/2025 ABLAPL/9509/2025	NARAYAN PRADHAN MP		1980/2025
63	D-ABLAPL/21456/2025 ABLAPL/8471/2025	KRUPASINDHU DUTTA MP		1981/2025
64	D-ABLAPL/27530/2025 ABLAPL/10714/2025	SANJAY KUMAR DAS @ MANTU MP		1982/2025
65	D-ABLAPL/29179/2024 ABLAPL/10803/2024	RAMACHANDRA DAS MP	JAYANTA KUMAR MAJHI	1983/2025
66	D-ABLAPL/16817/2025 ABLAPL/6957/2025	ATUL JENA MP		1984/2025
67	D-ABLAPL/18703/2025 ABLAPL/7648/2025	PRASANNA KUMAR MOHAPATRA @ PARSUTI KANT MISHRA MP		1985/2025
68	D-MACA/34903/2025 MACA/1049/2025	ICICI LOMBARD INSURANCE CO.LTD.,SUNDMIRGALALA PATI MP		2523/2025
69	D-MACA/45056/2025 MACA/ /	SUPHALA SAHOO MP	PRADEEP KUMAR MISHRA	2524/2025
70	D-MACA/45060/2025 MACA/ /	MITALI SASINI@MITALI SENAPATI MP	BISHNU BRATA SINGH	2525/2025
71	D-MACA/38764/2025 MACA/ /	CHOLAMANDALAM MS GENERAL INSURANCE CO. LTD. ABBSR MP		2526/2025
72	D-MACA/43897/2025 MACA/ /	M/S. CHOLAMANDALAM GENERAL INSURANCE CO. LTD. ABBSR MP		2527/2025
73	D-MACA/45180/2025 MACA/ /	PRAMILA MOHARANA MP	BISWAJIT MOHANTY	2528/2025
74	D-MACA/45180/2025 MACA/ /	PRAMILA MOHARANA MP	BISWAJIT MOHANTY	2529/2025
75	D-CRLA/14305/2025 CRLA/604/2025	SRIKANTA SAHOO MP	PRANAYANEE DASMOHAPATRA	2978/2025
76	D-CRLA/33707/2025 CRLA/ /	TEKCHAND ROHIDAS MP	BYOMOKESH SAHOO	2979/2025
77	D-CRLA/33707/2025 CRLA/ /	TEKCHAND ROHIDAS MP	BYOMOKESH SAHOO	2980/2025
78	D-CRLA/33707/2025 CRLA/ /	TEKCHAND ROHIDAS MP	BYOMOKESH SAHOO	2981/2025
79	D-CRLA/33709/2025 CRLA/ /	ASIT BEHERA MP	PRAFULLA CHANDRA ACHARYA	2982/2025
80	D-CRLA/685/2011 CRLA/685/2011	SANTHALAL SUNA MP	M/S.S.K.MUND	2983/2025
81	D-CRLA/18105/2025 CRLA/725/2025	DIBYA LOCHAN SINGH MP	BADRINARAYAN PANDA	2984/2025
82	D-CRLA/45/2013 CRLA/45/2013	SRIDHAR DAS MP	M/S.DEEPALI MOHAPATRA, DEBASHIS PANDA	2985/2025
83	D-CRLA/33751/2025 CRLA/ /	PRAKASH JENA @ DORA MP	RAMANI KANTA PATTANAIAK	2986/2025
84	D-CRLA/33751/2025 CRLA/ /	PRAKASH JENA @ DORA MP	RAMANI KANTA PATTANAIAK	2987/2025
85	D-CRLA/33750/2025 CRLA/ /	B.KRISHNA REDDY MP	BISWAJIT MOHANTY	2988/2025
86	D-CRLA/738/2018 CRLA/738/2018	MANGAL MUNDA@ MP	TARA PRASAD MOHAPATRA, USHARANI PANDA	2989/2025
87	D-CRLA/33793/2025 CRLA/ /	CHEMA @ RAMAKANTA SAHU MP	AMLAN MOHANTY	2990/2025
88	D-CRLA/33793/2025 CRLA/ /	CHEMA @ RAMAKANTA SAHU MP	AMLAN MOHANTY	2991/2025
89	D-CRLA/33407/2025	DHABALA @ DHANESWAR MAJHI	SASMITA NANDA	

	CRLA/ /	MP		2992/2025
90	D-CRLA/941/2022	HEMALATA LUHARI	M/S.DIPAK RANJAN MISHRA, K.N.SAHOO, A.MISHRA, L.MISHRA, P.K	
	CRLA/941/2022	MP		2993/2025
91	D-CRLA/29306/2025	SWADHIN DIGAL	SAYANTAN PANDA	
	CRLA/ /	MP		2994/2025
92	D-CRLA/37512/2024	PAPUN BEHERA	NITYANANDA MOHAPATRA, MANAS KUMAR CHAND	
	CRLA/1292/2024	MP		2995/2025
93	D-CRLMC/33705/2025	SANTOSH KUMAR SAHOO	BASANTA KUMAR BARIK	
	CRLMC/ /	MP		3197/2025
94	D-CRLMC/2336/2024	ANAND K.	PRANAB KUMAR GHOSE	
	CRLMC/160/2024	MP		3198/2025
95	D-CRLMC/33457/2025	A.CHANDRA SEKHAR@CHINU		
	CRLMC/4520/2025	MP		3199/2025
96	D-CRLMC/33712/2025	SAMPADA @ RUDRA ROUT	PURNA CHANDRA DAS	
	CRLMC/ /	MP		3200/2025
97	D-CRLMC/33710/2025	MANGULI NAYAK @ MANGU	BIJAYA KUMAR NAYAK (3)	
	CRLMC/ /	MP		3201/2025
98	D-CRLMC/33735/2025	SANTOSH KU NAYAK	JAYAKRISHNA MOHAPATRA	
	CRLMC/ /	MP		3202/2025
99	D-CRLMC/33743/2025	SK. TASLIM	PRANAB RANJAN CHHATOI	
	CRLMC/ /	MP		3203/2025
100	D-CRLMC/33744/2025	BANSIDHAR PRADHAN	AMIT PRASAD BOSE	
	CRLMC/ /	MP		3204/2025
101	D-CRLMC/21152/2025	JAYESH TANNA@JAYESHBHAI JAYANTIL	DEVIKASHA PANDA	
	CRLMC/2609/2025	MP		3205/2025
102	D-CRLMC/25184/2024	BADRI NARAYAN MISHRA	BHABANI SHANKAR DASPARIDA, DEBI PRASAD DHAL(SR ADV)	
	CRLMC/3212/2024	MP		3206/2025
103	D-CRLMC/32026/2025	BYASADEV BARIK		
	CRLMC/4291/2025	MP		3207/2025
104	D-CRLMC/33752/2025	ANISHA MITRA	SAPAN KUMAR LENKA	
	CRLMC/ /	MP		3208/2025
105	D-CRLMC/33755/2025	SANGRAM KESHARI SINGH	CHIRANJIB ROUT	
	CRLMC/ /	MP		3209/2025
106	D-CRLMC/33757/2025	PRADEEP KUMAR DAS	AMITAV TRIPATHY	
	CRLMC/ /	MP		3210/2025
107	D-CRLMC/19669/2025	SUMANTA KUMAR NAYAK		
	CRLMC/2424/2025	MP		3211/2025
108	D-CRLMC/33791/2025	PUSPARANI MOHARANA @ MAHARANA	GYANA RANJAN DHAL	
	CRLMC/ /	MP		3212/2025
109	D-CRLMC/33785/2025	TULU BHOI	BIJAY KUMAR BEHERA	
	CRLMC/ /	MP		3213/2025
110	D-CRLMC/33816/2025	SUKUMAR CHANDRA PATRA	DURGA PRASAD DHAL	
	CRLMC/ /	MP		3214/2025
111	D-CRLMC/33820/2025	SOHEL ALLI@SOHAIL ALI	SURYAKANTA DWIBEDI	
	CRLMC/ /	MP		3215/2025
112	D-CRLMC/30597/2025	LITUNA BISWAL		
	CRLMC/4317/2025	MP		3216/2025
113	D-CRLMC/33841/2025	DIPAK KARMI	AMITAV TRIPATHY	
	CRLMC/ /	MP		3217/2025
114	D-CRLMC/33845/2025	CHATURBHUJA DEHURY	AMITAV TRIPATHY	
	CRLMC/ /	MP		3218/2025
115	D-CRLMC/33870/2025	JAHANGIR KHAN	RABINDRA NATH PRUSTY	
	CRLMC/ /	MP		3219/2025
116	D-CRLMC/33863/2025	UPENDRA DIP	AVIJIT PATNAIK	
	CRLMC/ /	MP		3220/2025
117	D-CRLMC/33877/2025	SANJIT KUMAR BEHERA	ALOK KUMAR MOHAPATRA	
	CRLMC/ /	MP		3221/2025
118	D-CRLMC/33886/2025	MD. JAFAR KADRIYA	ALOK KUMAR MOHAPATRA	
	CRLMC/ /	MP		3222/2025
119	D-CRLMC/33893/2025	DIPU NAHAK	ALOK KUMAR MOHAPATRA	
	CRLMC/ /	MP		3223/2025
120	D-WA/1780/2022	STATE OF ODISHA	SANDEEP PARIDA, SR.S.C.(S AND ME)	
	WA/1780/2022	MP		4263/2025

121	D-WA/1780/2022 WA/1780/2022	STATE OF ODISHA MP	SANDEEP PARIDA, SR.S.C.(S AND ME)	4264/2025
122	D-WA/1780/2022 WA/1780/2022	STATE OF ODISHA MP	SANDEEP PARIDA, SR.S.C.(S AND ME)	4265/2025
123	D-WA/1780/2022 WA/1780/2022	STATE OF ODISHA MP	SANDEEP PARIDA, SR.S.C.(S AND ME)	4266/2025
124	D-WA/43170/2025 WA/1676/2025	DIRECTORATE OF ENFORCEMENT, SHIML MP	SIDHARTHA MISHRA	4267/2025
125	D-WA/40297/2024 WA/2569/2024	STATE OF ODISHA MP	SANGRAM JENA,A.G.A	4268/2025
126	D-WA/40297/2024 WA/2569/2024	STATE OF ODISHA MP	SANGRAM JENA,A.G.A	4269/2025
127	D-WA/40297/2024 WA/2569/2024	STATE OF ODISHA MP	SANGRAM JENA,A.G.A	4270/2025
128	D-WA/40297/2024 WA/2569/2024	STATE OF ODISHA MP	SANGRAM JENA,A.G.A	4271/2025
129	D-WA/40297/2024 WA/2569/2024	STATE OF ODISHA MP	SANGRAM JENA,A.G.A	4272/2025
130	D-WA/40297/2024 WA/2569/2024	STATE OF ODISHA MP	SANGRAM JENA,A.G.A	4273/2025
131	D-WA/40297/2024 WA/2569/2024	STATE OF ODISHA MP	SANGRAM JENA,A.G.A	4274/2025
132	D-WA/40297/2024 WA/2569/2024	STATE OF ODISHA MP	SANGRAM JENA,A.G.A	4275/2025
133	D-WP(C)/45049/2025 WP(C)/ /	PRASANNA KUMAR PANDA MP	ABHISHEK DASH	19618/2025
134	D-WP(C)/43048/2025 WP(C)/29967/2025	ADARSHA PATHAGARA, ROURKELA MP	SIDDHARTH PRASAD MISHRA	19619/2025
135	D-WP(C)/41723/2025 WP(C)/30194/2025	AJAYA BEHERA MP	SUBASH CH. BAIRIGANJAN	19620/2025
136	D-WP(C)/45050/2025 WP(C)/31202/2025	PABITRA MOHAN PRADHAN MP	PRAJIT KUMAR PRADHAN	19621/2025
137	D-WP(C)/45052/2025 WP(C)/ /	EXECUTIVE ENGINEER (ELECT) SONEPUR MP	PRASANTA KUMAR MISHRA, SONEPUR	19622/2025
138	D-WP(C)/31891/2024 WP(C)/18215/2024	ASHUTOSH PATTNAIK MP	KAKRUNAKAR RATH	19623/2025
139	D-WP(C)/7212/2024 WP(C)/5873/2024	M/S BACCHUS BOTTLING PVT. LTD., BALASORE MP	REKUMAR PATRA	19624/2025
140	D-WP(C)/36263/2022 WP(C)/36263/2022	BHARAT CHANDRA PADHAN MP	KRISHNA CHANDRA SAHU	19625/2025
141	D-WP(C)/19150/2025 WP(C)/13778/2025	DR. ARABINDA PANDA MP		19626/2025
142	D-WP(C)/10726/2025 WP(C)/8042/2025	SACHIDANANDA DHAL MP		19627/2025
143	D-WP(C)/42737/2025 WP(C)/30391/2025	BIMAL PRASAD BEHERA MP	PRADIP KUMAR CHAKRA	19628/2025
144	D-WP(C)/36263/2022 WP(C)/36263/2022	BHARAT CHANDRA PADHAN MP	KRISHNA CHANDRA SAHU	19629/2025
145	D-WP(C)/39448/2025 WP(C)/27063/2025	NARAD PRASAD SAHU MP	SOUMYA RANJAN PATI	19630/2025
146	D-WP(C)/42558/2025 WP(C)/ /	TARUN MOHANTY MP	SRINIBAS MOHANTY	19631/2025
147	D-WP(C)/45091/2025 WP(C)/ /	BIBHUTI BHUSAN PARIDA MP	NEELAKANTHA PANDA	19632/2025
148	D-WP(C)/45093/2025 WP(C)/ /	AMIT KUMAR PARAMANIK MP	NEELAKANTHA PANDA	19633/2025
149	D-WP(C)/45094/2025 WP(C)/ /	ASHOK KUMAR MOHANTA MP	SAMAPIKA MISHRA	19634/2025
150	D-WP(C)/38014/2025 WP(C)/26017/2025	DRIEMS SCHOOL AND COLLEGE OF NURSING, CUTTACK MP		19635/2025
151	D-WP(C)/45098/2025 WP(C)/ /	LOKANATH PRASAD DAS MP	SATYAJIT MOHAPATRA (2)	19636/2025
152	D-WP(C)/45086/2025	ARAVINDA BEHERA	PRABODHA CHANDRA NAYAK	

	WP(C)/ /	MP		19637/2025
153	D-WP(C)/3491/2023	GYAN RANJAN PRADHAN		
	WP(C)/3491/2023	MP		19638/2025
154	D-WP(C)/45102/2025	UMAKANTA DASH	SATYAJIT MOHAPATRA (2)	
	WP(C)/ /	MP		19639/2025
155	D-WP(C)/14365/2023	BRAJABANDHU BEHURA	MANAS KUMAR CHAND	
	WP(C)/14365/2023	MP		19640/2025
156	D-WP(C)/45112/2025	ANKIT ARIJEET DAS	DR. JITENDRA KUMAR LENKA	
	WP(C)/31307/2025	MP		19641/2025
157	D-WP(C)/21216/2013	MD.MOINUDDIN	M/S.T.K. MISHRA , P.BASTIA,MR.S.MOHANTY,M/S.R.C.RATH,S.K.PAN	
	WP(C)/21216/2013	MP		19642/2025
158	D-WP(C)/21219/2013	MD.MOINUDDIN	M/S T.K. MISHRA , P.BASTIA,MR.S.MOHANTY,M/S.R.C.RATH,S.K.PAN	
	WP(C)/21219/2013	MP		19643/2025
159	D-WP(C)/45113/2025	NIRANJAN ROUT	BIBHU PRASAD DAS	
	WP(C)/ /	MP		19644/2025
160	D-WP(C)/45118/2025	SRIBATCHHA SAHU	NIROD KUMAR SAHU	
	WP(C)/ /	MP		19645/2025
161	D-WP(C)/45117/2025	MANMATH PATTANAYAK	SUVASHISH PATTANAIK	
	WP(C)/ /	MP		19646/2025
162	D-WP(C)/45120/2025	SUKANTA KUMAR BHATTA	AMIYA KUMAR MOHANTY	
	WP(C)/ /	MP		19647/2025
163	D-WP(C)/45122/2025	BIJAY KUMAR PATRA	JHYANANANDA PANDA	
	WP(C)/31294/2025	MP		19648/2025
164	D-WP(C)/45116/2025	M/S SWASTIK STEVEDORES PVT LTD	KAJAL SAHOO	
	WP(C)/ /	MP		19649/2025
165	D-WP(C)/38843/2025	MAMI BHOKTA		
	WP(C)/29751/2025	MP		19650/2025
166	D-WP(C)/45126/2025	MURALIDHAR SAHU	HARMOHAN DHAL	
	WP(C)/ /	MP		19651/2025
167	D-WP(C)/45127/2025	HADIBANDHU JENA	SUBHASIS MOHAPATRA	
	WP(C)/ /	MP		19652/2025
168	D-WP(C)/29685/2025	ANUP KUMAR PANDA		
	WP(C)/20893/2025	MP		19653/2025
169	D-WP(C)/54687/2024	STATE OF ODISHA	SARBESWAR BEHERA,A.G.A	
	WP(C)/454/2025	MP		19654/2025
170	D-WP(C)/45131/2025	SHARAT CHANDRA MAJHI	SAMARENDRA BAHADUR	
	WP(C)/ /	MP		19655/2025
171	D-WP(C)/45134/2025	SURYA KANTA PANY	LINGARAJ SARANGI	
	WP(C)/ /	MP		19656/2025
172	D-WP(C)/45138/2025	NARENDRA NAYAK	GOPINATH MISHRA	
	WP(C)/ /	MP		19657/2025
173	D-WP(C)/45139/2025	PREMANANDA SAMANTARAY	AJAYA KUMAR DASH	
	WP(C)/ /	MP		19658/2025
174	D-WP(C)/45144/2025	M/S. CEF ENGINEERING, BBSR	SOMANATH MISHRA	
	WP(C)/ /	MP		19659/2025
175	D-WP(C)/45148/2025	HADIBANDHU JENA	SUBHASIS MOHAPATRA	
	WP(C)/ /	MP		19660/2025
176	D-WP(C)/45153/2025	LAGU TOPPO	PRASANTA KUMAR SATAPATHY	
	WP(C)/ /	MP		19661/2025
177	D-WP(C)/45157/2025	GOPAL DAS	BHASKAR CHANDRA PANDA	
	WP(C)/ /	MP		19662/2025
178	D-WP(C)/45141/2025	M/S SISTEMA SMART TECHNOLOGIES LIMITED	PRADYUMNA KUMAR SAHOO	
	WP(C)/ /	MP		19663/2025
179	D-WP(C)/45159/2025	S.K.BHUTO	BHASKAR CHANDRA PANDA	
	WP(C)/ /	MP		19664/2025
180	D-WP(C)/45161/2025	AJAY BISWAL	ARUPANANDA GOSWAMY	
	WP(C)/ /	MP		19665/2025
181	D-WP(C)/43353/2025	MANORANJAN SRICHANDAN		
	WP(C)/30323/2025	MP		19666/2025
182	D-WP(C)/45164/2025	BALARAM SWAIN	BHASKAR CHANDRA PANDA	
	WP(C)/ /	MP		19667/2025
183	D-WP(C)/45143/2025	NIBEDITA SATAPATHY	MANASI MOHAPATRA	
	WP(C)/ /	MP		19668/2025

184	D-WP(C)/45170/2025 WP(C)/ /	SOUMYA RANJAN PARIDA MP	AJAYA KUMAR MOHARANA	19669/2025
185	D-WP(C)/45173/2025 WP(C)/ /	TAPASWINI DIGAL MP	KUNAL KUMAR SWAIN	19670/2025
186	D-WP(C)/45175/2025 WP(C)/ /	CHINMAYA RANJAN SATPATHY MP	ANJAN PATNAIK	19671/2025
187	D-WP(C)/45145/2025 WP(C)/31323/2025	ABHIMANYU JENA MP	SUKANTA KUMAR DALAI	19672/2025
188	D-WP(C)/45181/2025 WP(C)/ /	UNION OF INDIA MP	BISWAJIT MAHARANA	19673/2025
189	D-WP(C)/45183/2025 WP(C)/ /	SUBASH KUMAR JENA MP	PRAYAS MOHANTY	19674/2025
190	D-WP(C)/45187/2025 WP(C)/ /	NALINIPRABHA MUDULI MP	JAYDEEP PAL	19675/2025
191	D-WP(C)/44426/2025 WP(C)/ /	SIBA SANKAR SETHI MP	SOUMENDRA PATTANAİK	19676/2025
192	D-WP(C)/45192/2025 WP(C)/ /	ASHUPADA MOHAPATRA MP	SUBHADUTTA ROUSTRAY	19677/2025
193	D-WP(C)/45193/2025 WP(C)/ /	TULARAM NAIK MP	RUDRA NARAYAN PARIJA	19678/2025
194	D-WP(C)/44422/2025 WP(C)/31192/2025	RAMCHANDRA PADHI MP	SOUMENDRA PATTANAİK	19679/2025
195	D-WP(C)/44413/2025 WP(C)/31154/2025	PANCHU DAKUA MP	SOUMENDRA PATTANAİK	19680/2025
196	D-WP(C)/44416/2025 WP(C)/31196/2025	KANHU CHARAN BISOI MP	SOUMENDRA PATTANAİK	19681/2025
197	D-WP(C)/44430/2025 WP(C)/31189/2025	SURYANARAYAN SWAIN MP	SOUMENDRA PATTANAİK	19682/2025
198	D-WP(C)/44432/2025 WP(C)/31185/2025	SANTOSH KUMAR SAHU MP	SOUMENDRA PATTANAİK	19683/2025
199	D-WP(C)/44433/2025 WP(C)/31206/2025	GITANJALI GOUDA MP	SOUMENDRA PATTANAİK	19684/2025
200	D-WP(C)/44434/2025 WP(C)/31226/2025	RAMESH CHANDRA BISHOI MP	SOUMENDRA PATTANAİK	19685/2025
201	D-WP(C)/45203/2025 WP(C)/ /	FERRO ALLOYS CORPORATION LTD., BHADRASH MP	ADRIASH AGRAWAL	19686/2025
202	D-WP(C)/45206/2025 WP(C)/ /	M/S.RAJASHREE DALAI, CUTTACK MP	BRUNDABAN ROUT	19687/2025
203	D-WP(C)/45208/2025 WP(C)/ /	BENUDHAR PRADHAN MP	AMITABH MISHRA	19688/2025
204	D-WP(C)/45209/2025 WP(C)/ /	FERRO ALLOYS CORPORATION LTD., BHADRASH MP	ADRIASH AGRAWAL	19689/2025
205	D-WP(C)/45212/2025 WP(C)/ /	BENUDHAR PRADHAN MP	AMITABH MISHRA	19690/2025
206	D-WP(C)/45215/2025 WP(C)/ /	FERRO ALLOYS CORPORATION LTD., BHADRASH MP	ADRIASH AGRAWAL	19691/2025
207	D-WP(C)/45217/2025 WP(C)/ /	BENUDHAR PRADHAN MP	AMITABH MISHRA	19692/2025
208	D-WP(C)/45216/2025 WP(C)/ /	SULOCHANA KUNDU MP	KUNAL KUMAR SWAIN	19693/2025
209	D-WP(C)/40516/2025 WP(C)/28055/2025	GAJENDRA NAYAK MP	LALIT KUMAR MAHARANA, SOHARDDA SUMAN	19694/2025
210	D-WP(C)/44435/2025 WP(C)/31248/2025	PANA DAKUA MP	SOUMENDRA PATTANAİK	19695/2025
211	D-WP(C)/45219/2025 WP(C)/ /	FERRO ALLOYS CORPORATION LTD., BHADRASH MP	ADRIASH AGRAWAL	19696/2025
212	D-WP(C)/14356/2023 WP(C)/14356/2023	SUJATA RANI KAR MP	SUJATA JENA	19697/2025
213	D-WP(C)/45189/2025 WP(C)/ /	M/S ORISSA STEVEDORES LTD MP	KAJAL SAHOO	19698/2025
214	D-WP(C)/45225/2025 WP(C)/ /	FERRO ALLOYS CORPORATION LTD., BHADRASH MP	ADRIASH AGRAWAL	19699/2025
215	D-WP(C)/45224/2025	PRAGYAN PRITISH MISHRA	MANOJ KUMAR MOHANTY	

	WP(C)/ /	MP		19700/2025
216	D-WP(C)/27897/2023 WP(C)/27897/2023	SARADA BADHEI MP	SAILABALA JENA	19701/2025
217	D-WP(C)/45230/2025 WP(C)/ /	DEBANANDA DORA MP	AJIT KUMAR MOHANTY	19702/2025
218	D-WP(C)/45234/2025 WP(C)/ /	BASANTA KUMAR NANDA MP	PRASANNA KUMAR MOHANTY	19703/2025
219	D-WP(C)/45236/2025 WP(C)/ /	FERRO ALLOYS CORPORATION LTD., BHADRA MP	ADRIASH AGRAWAL	19704/2025
220	D-WP(C)/45237/2025 WP(C)/ /	MASJID AND GRAVEYARD MANAGING COMSAR THEMURAHADRA MP	SATYA NARAYAN BHARAMAR RAY	19705/2025
221	D-WP(C)/45237/2025 WP(C)/ /	MASJID AND GRAVEYARD MANAGING COMSAR THEMURAHADRA MP	SATYA NARAYAN BHARAMAR RAY	19706/2025
222	D-WP(C)/45239/2025 WP(C)/ /	SACHITANANDA MOHARANA MP	SATYA NARAYAN BHARAMAR RAY	19707/2025
223	D-WP(C)/45241/2025 WP(C)/ /	FERRO ALLOYS CORPORATION LTD., BHADRA MP	ADRIASH AGRAWAL	19708/2025
224	D-WP(C)/44793/2025 WP(C)/31273/2025	KHIROD KUMAR SAHOO MP	GYANA RANJAN MAHAPATRA	19709/2025
225	D-WP(C)/45254/2025 WP(C)/ /	AFRIYAM NAIK MP	RAJALAXMI BISWAL	19710/2025
226	D-WP(C)/45267/2025 WP(C)/ /	MAYURBHANJ SCHOOL AND COLLEGE OSANURPING MP	ANURAG KUMAR SAMAL	19711/2025